

# COMMITTEES

2018-19

(A REVIEW)



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HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH

2019

## PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2018-19:-

1. Committee on Public Undertakings.
2. Committee on Public Accounts.
3. Committee on Government Assurances.
4. Committee on Petitions.
5. Committee on Estimates.
  
6. Committee on Local Bodies & Panchayati Raj Institutions.
7. Committee on Privileges.
8. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
9. House Committee.
10. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
11. Committee on Subordinate Legislation.
12. Rules Committee.
13. Business Advisory Committee.
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.

Chandigarh:

R.K. NANDAL,  
Secretary.

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## COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee on Public Undertakings for the year 2018-2019 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 6th March, 2018, authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2018-2019 on 24th April, 2018 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.1-CPU/2018-2019/35, dated 25th April, 2018.

The Committee fixed/held 66 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:

No.	Name of the Members		Number of meetings attended
1.	Shri Mool Chand Sharma, M.L.A.	Chairperson	55
2.	Dr. Raghuvir Singh Kadian, M.L.A.	Member	18
3.	Shri Abhay Singh Chautala, M.L.A.	Member	Nil
4.	Shri Bikram Singh Yadav, MLA	Member	59
5.	Dr. Kamal Gupta, MLA	Member	19
6.	Smt. Seema Trikha, MLA	Member	45
7.	*Shri Ram Chand Kamboj, MLA	Member	Nil
8.	Shri Rajdeep Singh Phogat, MLA	Member	29
9.	Shri Tek Chand Sharma, MLA	Member	51
10.	**Shri Bishamber Singh Balmiki, MLA	Member	37

\* Shri Ram Chand Kamboj, MLA has resigned from the Membership of the Committee on Public Undertakings on 22.05.2018 resignation accepted by the Hon'ble Speaker on 22.05.2018.

\*\* Shri Bishamber Singh Balmiki, MLA has appointed as Member of the Committee on Public Undertaking w.e.f. 04.06.2018 for the remaining period of the year 2018-19.

**Meeting held and Business transacted.**

The details showing dates of meeting held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	01.05.2018	6	Superintendent, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and functions of the Committee.
2.	09.05.2018	5	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department with regard to Para No.2.1 (Review) of the Report of C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.
3.	12.05.2018 (New Delhi)	6	The Committee scrutinized the replies received from the Government with regard to implementation of recommendations/ observations of the Committee contained in its Para No. 21 of 38th Report and Para No. 20 of 48th Reports relating to Uttar Haryana Bijli Vitran Nigam Limited.
4.	15.05.2018	5	The Committee scrutinized the replies received from the Government with regard to Implementations of the Committee recommendation/observations, contained in its Para Nos. 10, 11 & 13 of 55th Report relating to Haryana State Warehousing Corporation Limited and the Committee also decided to take studytour to the State of Sikkam and Maghalaya.
5.	19.05.2018	5	The Committee scrutinized the replies received from the Government in regard to implementation of recommendations/ observations of the Committee contained in its Para No. 8 and 9 of 55th Reports relating to Haryana State Warehousing Corporation Limited.
6.	22.05.2018	6	The Committee scrutinized the replies received from the Power Department with regard to Para No. 2.1 (Review) of the Report of the C&AG of

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			India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.
7.	29.05.2018 (New Delhi)	5	The Committee formed the questionnaire which is to be discussed with the Sister Committee of Sikkim Legislative Assembly during its tour.
8.	31.05.2018 Gangtok (Sikkim)	5	At the outset Protocol Officer of the Sikkim Legislative Assembly welcomed the Committee. After that the Committee discussed various points of common interest of both the States and facilities and perks/allowance being provided to the Members of both the Legislative Assemblies. At the end, Chairperson, thanked the Officer for their hospitality and other arrangements made for the convenience of the Committee during its tour to the State of Sikkim.
9.	02.06.2018 Namchi (Sikkim)	5	The Committee scrutinized the replies received from the Power Department with regard to Para No. 7 of 52nd Report of the Committee relating to Haryana Power Generation Corporation Limited.
10.	03.06.2018 Darjiling (West Bengal)	5	The Committee scrutinized the replies received from the Tourism Department with regard to Para Nos. 26 & 27 of 53rd Report of the Committee relating to Haryana Tourism Development Corporation Limited.
11.	03.06.2018 Guwahati	5	As informed by the Protocol Officer, Meghalaya Legislative Assembly, Shillong that curfew has been imposed in the State Capital Shillong and it would not be feasible to visit Shillong in such circumstances, the Committee decided to cancel the further tour programme to the State of Meghalaya and decided to hold its next meeting on 06.06.2018 at 12:00 Noon in the Committee Room of Haryana Vidhan Sabha, Chandigarh.
12.	06.06.2018	6	The Committee scrutinized the reply received from the Government with regard to Para Nos. 3.9 & 3.12 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Industrial and Infrastructure Development Corporation

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			Limited and Haryana Agro Industries Corporation Limited.
13.	13.06.2018	8	<p>(i) Oral examination of the Additional Chief Secretary to Government Haryana, Industries and Commerce Department with regard to Para No. 3.9 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Industrial and Infrastructure Development Corporation Limited.</p> <p>(ii) Oral examination of the Principal Secretary to Government Haryana, Agriculture and Farmers Welfare Department with regard to Para No. 3.12 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Agro Industries Corporation Limited.</p>
14.	19.06.2018	5	<p>The Committee scrutinized the replies received from the Power Department with regard to Para No. 2.1 (Review) of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.</p>
15.	26.06.2018	5	<p>Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Power Haryana with regard to Para No. 2.1 (Review) of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.</p>
16.	03.07.2018	5	<p>(i) The Committee scrutinized the replies received from the Forest Department with regard to Para No. 3.11 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Forest Development Corporation Limited.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department with regard to Para No. 3.14 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Tourism Development Corporation Limited.</p>

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17.	07.07.2018 (New Delhi)	5	The Committee scrutinized the replies received from the Government, Haryana, Tourism Department with regard to Para No. 11 of 48th and Para No. 25 of 53rd Report of the Committee relating to the Haryana Tourism Development Corporation Limited.
18.	10.07.2018	6	Oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department with regard to Para No. 3.14 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Tourism Development Corporation Limited.
19.	17.07.2018	6	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 2.1 (Review), 3.1, 3.2 & 3.3 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.
20.	19.07.2018 Nainital	4	The Committee scrutinized the replies received from the Haryana Industries and Commerce Department with regard to Para No. 15 of 52nd Report and Para No. 8 of 60th Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation Limited.
21.	24.07.2018	8	The Committee Scrutinized the replies received from the Agricultures & Farmers Welfare Department regarding Para No. 3 & 4 of 53rd Report and Para No.16 & 18 of 50th Report relating to the Haryana Warehousing Corporation Limited.
22.	28.07.2018 New Delhi	7	The Committee Scrutinized the replies received from the Industries & Commerce Department with regard to Para Nos. 16 & 17 of 53rd Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.
23.	01.08.2018	5	(i) D.O.Letter No.PS/ACS Power/CFMS-5229, dated 28.07.2018 received from Shri P.K.Das, Additional Chief Secretary to Government Haryana, Power Department



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			regarding postponement of oral examination fixed for 01.08.2018, was placed before the Committee. The Committee acceded to the request made therein and decided to orally examine the Department representatives of the said Department in one of its subsequent meeting.
			(ii) The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.1, 3.2 and 3.3 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.
24.	05.08.2018 (New Delhi)	4	The Committee formed the questionnaire which is to be discussed with the Lieutenant Governor of Andaman & Nicobar Island during its tour.
25.	06.08.2018 Andaman & Nicobar	4	The Committee hold its meeting with the Lieutenant Governor of Andaman & Nicobar Island on different issues such as Agriculture product, different varieties of fruits and medicine etc.
26.	07.08.2018 Ross Island	3	The Committee hold its meeting with the Lieutenant Governor of Andaman & Nicobar Island, Port Blair on the issues of Tourism.
27.	09.08.2018 Havelock	3	The Committee scrutinized the replies received from the Power Department with regard to Para No. 23 of 35th Report of the Committee relating to the Haryana Power Generation Corporation Limited.
28.	10.08.2018 Baratang	3	The Committee scrutinized the replies received from the Power Department with regard to Para No. 8 & 10 of 52nd Report of the Committee relating to the Haryana Power Generation Corporation Limited.
29.	11.08.2018 (New Delhi)	5	The Committee reviewed its study tour programme which is to be undertaken by the Committee to the Union Territory of Andaman & Nicobar Island w.e.f.06.08.2018 to 10.08.2018.
30.	21.08.2018	8	The Committee place on record its deep sense of sorrow and grief over the sad demise of

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			Dr. (Smt.) Harpal Kaur wife of Dr. Pawan Saini, MLA from Ladwa Constituency.
31.	25.08.2018 (New Delhi)	5	(i) The Committee scrutinized the replies received from the Tourism Department with regard to Para Nos.1, 2, 3 & 4 of 62nd Report of the Committee relating to Haryana Tourism Development Corporation Limited.  (ii) Confirms of Proceedings.
32.	28.08.2018	5	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Power Haryana with regard to Para No. 2.1 (Review) of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Power Generation Corporation Limited.
33.	31.08.2018 (New Delhi)	5	The Committee scrutinized the replies received from the Agriculture Deptt. with regard to Para No.39 of the 53rd Report of the Committee received from the Haryana Land Reclamation Development Corporation Limited.
34.	15.09.2018 (New Delhi)	6	The Committee Scrutinized the replies received from the Industries & Commerce Department with regard to Para No. 4 of 57th Report and Para No.4 of 58th Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.
35.	18.09.2018	4	(i) In the absence of Chairperson (Shri Mool Chand Sharma), Smt. Seema Trikha, a Member of the Committee was chosen as Acting Chairperson to preside the Committee.  (ii) Memo No.PS/ACSInd/2018/12459, dated 10.09.2018 received from Shri Devender Singh, IAS, Additional Chief Secretary to Government, Haryana, Industrial & Commerce Department, requesting for the postponement of oral examination fixed for 18.09.2018 as he has to attend Retail India Summit and Expo organized by Retailer Association of India to be held on 18.09.2018 at New Delhi, was placed before the Committee. The Committee acceded to

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			his request made therein and decided to orally examine the Department in one of its subsequent meetings.
			(iii) Due to some unavoidable circumstances the Chairperson decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Forest Department with regard to Para No.3.11 of the Report of C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to the Haryana Forest Development Corporation Limited fixed for 18.09.2018.
36.	26.09.2018	5	<p>(i) The Committee place on record its deep sense of sorrow and grief over the sad demise of Smt. Krishna Devi, the mother of Shri Rajdeep Singh Phogat, MLA, Haryana.</p> <p>(ii) Memo No.PS/ACSInd/2018/13817, dated 24.09.2018 received from Shri Devender Singh, IAS, Additional Chief Secretary to Government, Haryana, Industrial &amp; Commerce Department, requesting for the postponement of oral examination fixed for 26.09.2018 as he has to attend pre scheduled meeting of High Powered Purchase Committee to be held under the Chairmanship of Finance Minister on 26.09.2018, was placed before the Committee. The Committee acceded to his request made therein and decided to orally examine the Department in one of its subsequent meeting.</p> <p>(iii) Oral examination of the Additional Chief Secretary to Government, Haryana, Forest Department with regard to Para No. 3.11 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to the Haryana Forest Development Corporation Limited.</p>
37.	29.09.2018 (New Delhi)	2	The Chairperson, Member and Officer/Officials present waited till 12:15 P.M. but there was no quorum. Hence no business could be transacted.

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38.	03.10.2018	4	The Committee scrutinized the replies received from the Agriculture Department with regard to Para No. 2.2 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Agro Industries Corporation Limited and Haryana State Warehousing Corporation Limited.
39.	06.10.2018 (New Delhi)	4	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Bikram Singh Yadav, a Member of the Committee was chosen to preside over the Committee.</p> <p>(ii) The Committee Scrutinized the material received from the Haryana Women and Child Department, Haryana with regard to Para Nos. 16 and 17 of 64th Report of the Committee relating to Haryana Women Development Corporation Limited.</p>
40.	11.10.2018	5	The Committee scrutinized the replies received from the PW(B&R) Department with regard to Para no. 3.13 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Road and Bridges Development Corporation Limited.
41.	16.10.2018	4	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department with regard to Para Nos. 3.1, 3.2, 3.3 and 3.4 of the Report of C&AG of India for the year 2014-15 (Economic and Social Sectors) Relating to Haryana Power Generation Corporation Limited and Uttar Haryana Bijli Vitran Nigam Limited.
42.	20.10.2018 (New Delhi)	3	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Shri Bikram Singh Yadav, a Member of the Committee was chosen to preside over the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Haryana Industrial &amp; Commerce Department with regard to Para Nos. 20 &amp; 23 of 53rd Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.</p>

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43.	23.10.2018	5	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/ observation contained in Para No.29 of 43rd Report and Para No. 20 of 48th Report relating to Uttar Haryana Bijli Vitran Nigam Limited
44.	30.10.2018	6	Oral Examination of the Additional Chief Secretary to Government Haryana, Industries and Commerce Department with regard to Para No. 3.10 of the Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation Limited.  (ii) Oral Examination of the Additional Chief Secretary to Government Haryana, PW(B&R) Department with regard to Para No. 3.13 of the Report of the Public Undertakings Committee relating to the Haryana State Road & Bridges Development Corporation Limited
45.	02.11.2018 (New Delhi)	6	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 12 & 13 of 62nd Report of the Public Undertakings Committee relating to Haryana Vidyut Prasaran Nigam Limited.
46.	13.11.2018	5	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.5, 3.6 and 3.7 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
47.	22.11.2018	5	The Chairperson confirmed the proceedings of the meetings of the Committee.
48.	27.11.2018	5	D.O.No. ACS Power/CFMS No.7831, dated 26.11.2018 received from Shri P.K.Das, IAS, Additional Chief Secretary to Government, Haryana, Power Department, Chandigarh, requesting for the postponement of oral examination fixed for 27.11.2018 was placed before the Committee. The Committee acceded to his request and decided to orally examine the said Department in one of its subsequent meeting.

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49.	30.11.2018 (New Delhi)	3	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma), Smt. Seema Trikha, a Member of the Committee was chosen to preside over the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/ observation contained in Para Nos. 28 &amp; 47 of 53rd Report relating to Haryana Warehousing Corporation Limited.</p>
50.	04.12.2018	6	<p>Oral examination of the Additional Chief Secretary to Government Haryana, Power Department with regard to Para Nos. 3.6 and 3.7 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.</p>
51.	08.12.2018 (New Delhi)	5	<p>The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3 &amp; 4 of 61st Report relating to Dakshin Haryana Bijli Vitran Nigam Limited.</p>
52.	11.12.2018	3	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bikram Singh Yadav, a Member of the Committee was chosen as Chairperson to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Haryana PW(B&amp;R) Department with regard to Para No. 3.13 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Road &amp; Bridges Development Corporation Limited.</p>
53.	18.12.2018	6	<p>Oral Examination of the Additional Chief Secretary to Government Haryana, PW(B&amp;R) Department with regard to Para No. 3.13 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana State Road &amp; Bridges Development Corporation Limited.</p>

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54.	22.12.2018 (New Delhi)	2	The Members and Officer present waited till 11:00 A.M. but there was no quorum. Hence, no business could be transacted.
55.	26.12.2018	1	The Members and Officer present waited till 1:00 P.M. but there was no quorum. Hence, no business could be transacted.
56.	02.01.2019	4	The Committee scrutinized the replies received from the Power Department with regard to Para Nos. 3.5 and 3.8 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Haryana Vidyut Prasaran Nigam Limited.
57.	05.01.2019 (New Delhi)	6	The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/ observation contained in Para No. 15 of 52nd Report and 16 of 53rd Report relating to Haryana Industrial & Infrastructure Development Corporation Limited.
58.	08.01.2019	5	Oral examination of the Additional Chief Secretary to Government Haryana, Power Department with regard to Para Nos. 3.5 and 3.8 of the Report of the C&AG of India for the year 2014-15 (Economic and Social Sectors) relating to Uttar Haryana Bijli Vitran Nigam Limited and Haryana Vidyut Prasaran Nigam Limited.
59.	16.01.2019	4	<p>(i) In the absence of the Chairperson (Shri Mool Chand Sharma) Shri Bishamber Singh Balmiki, a Member of the Committee was chosen as Chairperson to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department with regard to Para No. 3.14 of the Report of the C&amp;AG of India for the year 2014-15 (Economic and Social Sectors) relating to Haryana Tourism Corporation Limited.</p>
60.	19.01.2019 (New Delhi)	4	The Committee scrutinized the material received from the Agriculture Department with regard to Para Nos.1 & 2 of 64th Report of the

1	2	3	4
			Committee relating to Haryana Warehousing Corporation Limited.
61.	23.01.2019	2	The Members and Officer present waited till 1:00 P.M. but there was no quorum. Hence, no business could be transacted.
62.	29.01.2019	7	The Committee passed condolence resolution on the sad demise of Shri Jaswinder Singh Sandhu, Chairperson of the Committee on Government Assurance.
63.	05.02.2019	5	The earlier reply received from the Government in regard to Para no. 2.2 (Review) of the Report of C&AG of India for the year 2014-15 (Economic & Social Sectors relating to Haryana Agro Industries Corporation Limited & Haryana State Warehousing Corporation Limited, was incomplete. The latest written reply relating to the above-said para was also received at 11:00 A.M. from the Government before the commencement of the oral examination fixed for today at 11:45 A.M. Hence, the Committee decided to postpone the oral examination fixed for 05.02.2019 and further decided to orally examine the said Department on one of its subsequent meetings.
64.	09.02.2019 (New Delhi)	5	The Chairperson confirmed the proceedings of the meetings.
65.	13.02.2019	3	The Committee dropped its 65th Report for the year 2018-19 which is to be placed on the table of the House during five ensuing Budget Session.
66.	16.02.2019 (New Delhi)	6	The Committee Finalized its 65th Report for the year 2018-19 of the Report of the C&AG of India on Public Sector Undertakings for the year ended 31st March, 2015.

#### Report Presented

65th Report of the Committee on the Report of C&AG of India for the Year 2015 (Economic and Social Sectors) was presented to the House on 27th February, 2019.

#### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



## COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2018-2019 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 06th March, 2018, authorizing him to nominate the members of the Committee on Public Accounts for the year 2018-2019 on 24th April, 2018 which was notified vide Haryana Vidhan Sabha Secretariat Notification No.HVS/ PAC-1/2018/25, dated 25th April, 2018.

The Committee fixed/held total number of 76 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members	Number of meetings attended
1.	Shri Gian Chand Gupta, M.L.A.      Chairperson	65
2.	Shri Parminder Singh Dhull, M.L.A      Member	44
3.	Shri Jai Tirath, M.L.A      Member	70
4.	Prof. Dinesh Kaushik, M.L.A.      Member	22
5.	Shri Bakhshish Singh Virk, M.L.A      Member	47
6.	Shri Harvinder Kalyan, M.L.A      Member	15
7.	Dr. Pawan Saini, M.L.A      Member	62
8.	Shri. Randhir Singh Kapriwas, M.L.A      Member	32
9.	Shri Nagender Bhadana, M.L.A      Member	30

### Reports Examined

The Committee examined the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2015 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2016.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	09.05.2018	7	Welcome Address/Discussion on the Scope and function of the Committee and the Committee chalked out the programme to take

1	2	3	4
			up the Reports of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2015 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2016.
2.	15.05.2018	4	The Committee scrutinized the replies received from the <b>Mines and Geology Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015. The Committee scrutinized the replies received from the <b>Revenue Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
3.	16.05.2018	6	On the written request received from the Principal Secretary to Govt., Haryana, <b>Mines and Geology Department</b> , the Committee postponed the oral examination of the Department.  The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Revenue Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
4.	22.05.2018	7	The Committee scrutinized the replies received from the <b>Industries &amp; Commerce Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.  The Committee scrutinized the replies received from the <b>Environment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.

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5.	23.05.2018	8	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Industries &amp; Commerce Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Environment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
6.	29.05.2018	7	<p>The Committee scrutinized the replies received from the <b>Labour Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016. The Committee scrutinized the replies received from the <b>Public Works (B&amp;R) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
7.	30.05.2018	7	<p>On the written request received from the Principal Secretary to Govt., Haryana, <b>Labour Department</b>, the Committee postponed the oral examination of the Department.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Public Works (B&amp;R) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
8.	05.06.2018	4	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana;</p>

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			<p><b>Revenue Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Home/ Administration of Justice Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
9.	06.06.2018	6	<p>The Committee postponed the oral examination of the <b>Labour Department</b>.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Environment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
10.	12.06.2018	5	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Industrial Training Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
11.	13.06.2018	7	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Health(Food &amp; Drug Administration Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>

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12.	19.06.2018	7	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Science &amp; Technology Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Town &amp; Country Planning Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
13.	20.06.2018	4	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Women and Child Development Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p>
14.	26.06.2018	8	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Labour Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Irrigation Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Public Health Engineering Department</b> in respect of</p>

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			various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
15.	27.06.2018	6	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Medical Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
16.	03.07.2018	8	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Agriculture Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
17.	04.07.2018	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Agriculture Department</b> in respect of the agenda left over from the meeting held on 03.07.2018.
18.	10.07.2018	6	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>School Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
19.	11.07.2018	6	No business could be transacted for in view of the transfer of Miss. Mahua Pal, Principal Accountant General of Haryana.
20.	17.07.2018	7	Scrutiny of replies received from <b>Irrigation Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.

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21.	18.07.2018	5	Resumption of scrutiny of the replies left over from the meeting fixed for 17.07.2018 (Irrigation Department).
22.	24.07.2018	7	Scrutiny of replies received from <b>Public Works (B&amp;R) Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
23.	25.07.2018	6	Scrutiny of replies received from <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
24.	01.08.2018	5	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
25.	02.08.2018	3	The Committee scrutinized the replies received from the <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
26.	07.08.2018	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Revenue Department</b> in respect of various Paragraphs of the Reports on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
27.	08.08.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of various Paragraphs of the Reports on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
28.	28.08.2018	5	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Environment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector

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			Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
29.	29.08.2018	6	The Committee orally examined the Additional Chief Secretary to Government Haryana; <b>Health(Food &amp; Drug Administration Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
30.	18.09.2018	5	Scrutiny of replies received from <b>Information, Public Relations and Languages Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
31.	19.09.2018	4	Scrutiny of replies received from <b>Technical Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
32.	25.09.2018	5	Scrutiny of replies received from <b>Revenue Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
33.	26.09.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of various Paragraphs of the Reports on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2015.
34.	16.10.2018	3	Scrutiny of replies received from <b>School Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
35.	17.10.2018	5	Scrutiny of replies received from <b>Town and Country Planning Department</b> with regard to implementation of the observations/



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			recommendations of the Public Accounts Committee as contained in its various Reports.
36.	23.10.2018	5	Scrutiny of replies received from <b>Fisheries Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
37.	30.10.2018	3	Scrutiny of replies received from <b>Town and Country Planning Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
38.	31.10.2018	3	Scrutiny of replies received from <b>Town and Country Planning Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
39.	13.11.2018	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 06.10.2018.
40.	14.11.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 13.11.2018.
41.	20.11.2018	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 14.11.2018.
42.	21.11.2018	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 20.11.2018.
43.	27.11.2018	6	Scrutiny of replies received from <b>School Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.

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44.	28.11.2018	5	Scrutiny of replies received from <b>Forest Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
45.	04.12.2018	7	Scrutiny of replies received from <b>Irrigation Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
46.	05.12.2018	5	Scrutiny of replies received from <b>School Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
47.	11.12.2018	3	Scrutiny of replies received from <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
48.	12.12.2018	2	No business could be transacted for want of quorum.
49.	18.12.2018	2	No business could be transacted for want of quorum.
50.	19.12.2018	1	No business could be transacted for want of quorum.
51.	01.01.2019	6	Scrutiny of replies received from <b>Sports and Youth Affairs Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
52.	02.01.2019	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 21.11.2018.
53.	08.01.2019	7	The Committee orally examined the Chief Secretary to Government, Haryana, <b>Civil Secretariat</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its 75th Report.

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54.	09.01.2019	8	The Committee orally examined the Principal Secretary to Government, Haryana, <b>Irrigation Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Report.
55.	15.01.2019	4	Scrutiny of replies received from <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
56.	16.01.2019	3	The Committee orally examined the Principal Secretary to Government, Haryana, <b>Public Health Engineering Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Report.
57.	22.01.2019	5	Scrutiny of replies received from <b>School Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
58.	23.01.2019	5	The Committee orally examined the Principal Secretary to Government, Haryana, <b>School Education Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Report.
59.	29.01.2019	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its 73rd Report.
60.	30.01.2019	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 02.01.2019.
61.	06.02.2019	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the

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			agenda left over from the meeting held on 04.02.2019.
62.	12.02.2019	5	Drafting of 78th and 79th Reports of Public Accounts Committee.
63.	13.02.2019	6	Finalization of 78th and 79th Reports of Public Accounts Committee.

The Committee held its own meetings and orals outside Chandigarh as detailed below:-

Sr. No.	Date of meetings & Place	Members present	Business Transacted
1.	01.06.2018 (Shimla)	2	No business could be transected for want of quorum.
2.	02.06.2018 (Shimla)	2	No business could be transected for want of quorum.
3.	22.06.2018 (Dharamshala) H.P.	2	No business could be transected for want of quorum.
4.	24.06.2018 (Dalhousie) H.P.	2	No business could be transected for want of quorum.
5.	06.07.2018 (New Delhi)	6	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2016 received from the <b>School Education Department.</b>
6.	07.07.2018 (New Delhi)	6	The Committee scrutinized the replies to the paras of the reports of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2016 received from the indicated below:-  (i) Forest Department; (ii) Animal Husbandry Department; (iii) Renewable Energy Department; (iv) Social Justice and Empowerment Department; (v) Technical Education Department;

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			(vi) Sports and Youth Affairs Department; (vii) Rural Development Department; (viii) Urban Local Bodies Department; (ix) Co-operation Department; (x) Fisheries Department; (xi) Public Relations and Languages Department; (xii) Transport Department; (xiii) Development & Panchyats Department.
7.	28.07.2018 Rohtak (Haryana)	4	Spot Study/inspection and orally examined the Additional Chief Secretary to Government Haryana; <b>Medical Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2016.
8.	05.10.2018 Suraj Kund (Faridabad)	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 26.09.2018.
9.	06.10.2018 Suraj Kund (Faridabad)	4	— The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 05.10.2018.
10.	26.10.2018 (New Delhi)	1	No business could be transacted for want of quorum.
11.	01.12.2018 (New Delhi)	4	Scrutiny of replies received from <b>Irrigation Department</b> with regard to implementation of the observations/recommendations of the Public Accounts Committee as contained in its various Reports.
12.	03.02.2019 Suraj Kund (Faridabad)	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 30.01.2019.

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13.	04.02.2019 Suraj Kund (Faridabad)	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of the agenda left over from the meeting held on 03.02.2019.

### REPORT PRESENTED

The Committee presented its 78th and 79th Reports on Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2015, and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2016.

### Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2018-19 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 24th April, 2018 vide notification No. 1-GAC/2018-19/29 dated 25th April, 2018.

Shri Jaswinder Singh Sandhu, M.L.A a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 55 meetings including nine in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Members	Number of meetings attended
* 1.	Sardar Jaswinder Singh Sandhu, M.L.A.	15
2.	Smt. Geeta Bhukkal, M.L.A.	26
3.	Shri Ranbir Gangwa, M.L.A.	34
4.	Smt. Shakuntla, M.L.A.	28
5.	Shri Sukhvinder, M.L.A.	13
6.	Shri Tejpal Tanwar, M.L.A.	11
7.	Shri Makhan Lal Singla, M.L.A.	41
8.	Shri Ved Narang, M.L.A.	37
9.	Shri Anoop Dhanak, M.L.A.	34
** 10.	Shri Parminder Singh Dhull, M.L.A.	45
** 11.	Shri Balwan Singh Daulatpuria, M.L.A.	14
** 12.	Shri Ram Chand Kamboj, M.L.A.	30

\* Shri Jaswinder Singh Sandhu, Chairperson of the Committee on Government Assurances has been passed away on 19th January, 2019.

\*\* Shri Parminder Singh Dhull, M.L.A., Shri Balwan Singh Daulatpuria, M.L.A and Shri Ram Chand Kamboj, M.L.A were nominated by the Hon'ble Speaker as Special Invitees to serve the Committee on Government Assurances w.e.f. 8th May, 2018 for the remaining period of the year 2018-2019.

### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below : -

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1	2	3	4
1.	03rd May, 2018	6	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and functions of the Committee.
2.	14th May, 2018	4	The Committee scrutinized the replies received from the various Government Department in respect of outstanding Assurances as contained in the 47th Report of the Committee.
3	21st May, 2018	7	The Committee orally examined the representatives of School Education and Irrigation and Water Resources Departments in respect of the outstanding Assurances as contained in the 47th Report of the Committee.
4	24th May, 2018 (H. B., New Delhi)	8	The Committee scrutinized the replies received from the Technical Education Department in respect of outstanding Assurances no. 226 to 228 as contained in the 47th Report of the Committee.
5.	28th May, 2018	9	Due to some unavoidable circumstances the Committee postponed the oral examination of the Vigilance and Home Departments and decided to orally examined the said departments in one of its subsequent meetings.
6.	04th June, 2018	10	The Committee acceded to the request made by Sh. D.K. Behera, Director, Agriculture, Haryana for the postponement of oral examination vide D.O. letter No. PS/PS-Agri/85/2018 dated 31.05.2018.
7.	09th June, 2018 (H. B., New Delhi)	7	The Committee scrutinized the replies received from the Information, Public Relations and Languages Department in respect of outstanding Assurance no. 288 as contained in the 47th Report of the Committee.
8.	13th June, 2018	8	The Committee orally examined the representatives of Vigilance and Home Departments in respect of the outstanding Assurances as contained in the 47th Report of the Committee.



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9.	18th June, 2018	8	The Committee scrutinized the replies received from the Personnel Department in respect of outstanding Assurance No. 273 as contained in the 47th Report of the Committee.
10.	25th June, 2018	4	The Committee orally examined the representatives of School Education and Agriculture & Farmers Welfare Departments in respect of the outstanding Assurances as contained in the 47th Report of the Committee.
11.	09th July, 2018	7	The Committee orally examined the representatives of Power Department in respect of the outstanding Assurances as contained in the 47th Report of the Committee.
12.	16th July, 2018	4	The Committee orally examined the representatives of Irrigation and Water Resources and P.W. (B & R) Departments in respect of the outstanding Assurances as contained in the 47th Report of the Committee.
13.	23rd July, 2018	8	The Committee scrutinized the assurances given by the Ministers on the floor of the House during the Session held in October, 2017 from Sr. no. 1 to 25.
14.	02nd August, 2018	8	The Committee orally examined the representatives of Science and Technology and Development & Panchayats Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
15.	21st August, 2018	8	(i) The Committee placed on record its deep sense of sorrow and grief over the sad demise of Shri Atal Bihari Vajpayee, Former Prime Minister of India.  (ii) The Committee placed on record its deep sense of sorrow and grief over the sad demise of Smt. Harpal Kaur wife of Dr. Pawan Saini, M.L.A from the Ladwa Constituency.
16.	24th August, 2018 (H.B., New Delhi)	6	The Committee scrutinized the assurances given by the Ministers in the floor of the House during the Session held in October, 2017 from Sr. no. 26 to 46.
17.	27th August, 2018	5	The Committee orally examined the representatives of Sports & Youth Affairs Department in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.

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18.	31st August, 2018 (H.B., New Delhi)	8	<p>(i) Letter No. 4840-43/3Coordination/2018 dated 21.08.2018 received from the Engineering-in-Chief, Irrigation &amp; Water Resources Department, Panchkula, sending therewith un-confirmed proceedings of the meeting of the Committee on Government Assurances held on 21.05.2018 after making necessary amendment, was placed before the Committee. The Committee accepted the minor corrections made therein.</p> <p>(ii) Letter No. EA-III/2018/6727 dated 27.08.2018 received from the M.D., Haryana Agro Industries Corporation Limited, Panchkula, sending therewith un-confirmed proceedings of the meeting of the Committee on Government Assurances held on 25.06.2018 after making necessary amendment, was placed before the Committee. The Committee accepted the minor corrections made therein.</p>
19.	17th September, 2018	10	<p>(i) Letter No. 6604/GA-3 dated 25.07.2018 received from the Director General of Police, Haryana, Panchkula, sending therewith un-confirmed proceedings of the meeting of the Committee on Government Assurances held on 13.06.2018 after making necessary amendment, was placed before the Committee. The Committee acceded to the corrections made therein.</p> <p>(ii) Letter No. 2140/Acctt. II dated 13.09.2018 received from the Director, Agriculture &amp; Farmers Welfare Department, Panchkula, sending therewith un-confirmed proceedings of the meeting of the Committee on Government Assurances held on 25.06.2018 after making necessary amendment, was placed before the Committee. The Committee not accepted the corrections made therein.</p>
20.	26th September, 2018	9	<p>The Committee orally examined the representatives of Technical Education Department in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.</p>
21.	01st October, 2018	7	<p>Letter No. PSSYA-2018/132 dated 25.09.2018 received from Shri Ashok Khemka, IAS, Principal Secretary to Government, Haryana, Sports &amp; Youth Affairs Department sending therewith un-confirmed proceedings of the meeting of the Committee on</p>

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			Government Assurances held on 27.08.2018 after making necessary amendment, was placed before the Committee. The Committee acceded to the corrections made therein.
22.	05th October, 2018 (H.B., New Delhi)	8	The Chairperson confirmed the proceedings of the meetings of the Committee.
23.	08th October, 2018	7	The Committee orally examined the representatives of Transport and Forests Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
24.	22nd October, 2018	8	The Committee orally examined the representatives of Food & Supplies and Urban Local Bodies Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
25.	28th October, 2018 (H.B., New Delhi)	5	Discussion regarding the study Tour programme.
26.	29th October, 2018 (Jaigaon, Sikkim)	5	The Committee scrutinized the replies received from various Departments in respect of outstanding Assurances as contained in the 47th Report of the Committee.
27.	31st October, 2018 (Jaigaon, Sikkim)	5	The Committee scrutinized the replies received from various Departments in respect of outstanding Assurances as contained in the 47th Report of the Committee.
28.	01st November, 2018 (Gangtok, Sikkim)	5	The Committee discussed with Officers of Sikkim Legislative Assembly about the working and rules of the Sister Committee.
29.	12th November, 2018	7	The Committee scrutinized the replies received from the Animal Husbandry & dairying department in respect of outstanding Assurances No. 240 to 249 as contained in the 47th Report of the Committee.
30.	20th November, 2018	5	The Chairperson confirmed the proceedings of the meetings of the Committee.
31.	26th November, 2018	4	The Committee acceded to the request made by the Additional Chief Secretary to Government, Haryana, Health Services Department, Chandigarh for the postponement of oral examination fixed for 26.11.2018 vide letter D.O. No. PS/ACSH/2018/37513 dated 22.11.2018.

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32.	29th November, 2018 (H.B., New Delhi)	6	The Committee scrutinized the replies received from the Co-operation department in respect of outstanding Assurances No. 28, 29, 30 and 32 to 37 as contained in the 47th Report of the Committee.
33.	03rd December, 2018	5	The Committee orally examined the representatives of Horticulture and Town & Country Planning Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
34.	10th December, 2018	6	The Committee scrutinized the reply received from the Ayush department in respect of outstanding Assurance No. 213 as contained in the 47th Report of the Committee.
35.	17th December, 2018	6	The Committee orally examined the representatives of Revenue & Disaster Management, Food & Supplies, Co-operation and Agriculture & Farmers Welfare Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
36.	22nd December, 2018 (Amritsar)	7	The Committee scrutinized the reply received from the Ayush department in respect of outstanding Assurance No. 213 as contained in the 47th Report of the Committee.
37.	02nd January, 2019	5	The Committee scrutinized the reply received from the Excise and Taxation department in respect of outstanding Assurance No. 283 as contained in the 47th Report of the Committee.
38.	07th January, 2019	6	The Committee orally examined the representatives of Health and Ayush Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
39.	12th January, 2019 (H.B., New Delhi)	5	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2018 from Sr.No. 1 to 212.
40.	15th January, 2019	7	The Committee orally examined the representatives of Medical Education and Research and Public Health Engineering Departments in regard to the implementation of the outstanding Assurances as contained in the 47th Report of the Committee.
41.	21st January, 2019	8	The Committee placed on record its deep sense of sorrow and grief over the sad demise of Shri Jaswinder

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			Singh Sandhu, Chairperson of the Committee on Government Assurances.
42.	30th January, 2019	10	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Session held in September, 2018 from Sr.No. 1 to 80.
43.	04th February, 2019	4	The Committee partly drafted its 48th Report.
44.	09th February, 2019 (H.B., New Delhi)	6	The Committee partly drafted its 48th Report.
45.	13th February, 2019	7	(i) The Acting Chairperson confirmed the proceedings. (ii) The Committee drafted its 48th Report.
46.	16th February, 2019 (H.B., New Delhi)	9	(i) The Acting Chairperson confirmed the proceedings. (ii) The Committee Finalized its 48th Report.

The details of the meetings held at places outside Chandigarh are as under: -

Sr. No.	Date of meetings	Place of meetings
1.	24th May, 2018	Haryana Bhawan, New Delhi
2.	09th June, 2018	Haryana Bhawan, New Delhi
3.	24th August, 2018	Haryana Bhawan, New Delhi
4.	31st August, 2018	Haryana Bhawan, New Delhi
5.	05th October, 2018	Haryana Bhawan, New Delhi
6.	28th October, 2018	Haryana Bhawan, New Delhi
7.	29th October, 2018	Jaigaon, Sikkim
8.	31st October, 2018	Jaigaon, Sikkim
9.	01st November, 2018	Gangtok, Sikkim
10.	29th November, 2018	Haryana Bhawan, New Delhi
11.	22nd December, 2018	Amritsar
12.	12th January, 2019	Haryana Bhawan, New Delhi
13.	09th February, 2019	Haryana Bhawan, New Delhi
14.	16th February, 2019	Haryana Bhawan, New Delhi

#### Report Presented

The Committee presented its 48th Report for the year, 2018-19 to the House on 27th February, 2019.

#### Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**The Subject Committee on Education, Technical Education,  
Vocational Education, Medical Education and Health Services.**

(Nominated on 25th April, 2018)

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2018-19 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide his orders dated 25th April, 2018.

No.	Name of the Members	Number of meetings attended
1.	Shri Umesh Aggarwal, MLA	45
2.	Shri Karan Singh Dalal, MLA	43
3.	Shri Kuldip Sharma, MLA	54
4.	Dr. Abhe Singh Yadav, MLA	10
5.	Shri Bhagwan Dass Kabir Panthi, MLA	14
6.	Shri Om Prakash Yadav, MLA	22
7.	Shri Subhash Sudha, MLA	26
8.	Shri Ram Chand Kamboj, MLA	33
9.	Shri Jásbir Deswal, MLA	35
10.	Shri Balkaur Singh Kalanwali, MLA	23
11.	Shri Naseem Ahmed, MLA	18
12.	Shri Om Parkash Barwa, MLA	17

\* Vide Notification No. HVS/E&H/1/2018-2019/37 dated 9th May, 2018 Shri Balkaur Singh Kalanwali, MLA, Shri Naseem Ahmed, MLA and Shri Om Parkash Barwa, MLA nominated as Special Invitee of the Committee for the remaining period of 2018-2019.

**Meeting held & business transacted.**

The details showing the dates of meeting held the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1	2.5.2018	4	Welcome address/ Discussion on the Scope and functions of the Committee.
2	8.5.2018	5	The Committee scrutinized the material received from the School Education Department.
3	15.5.2018	9	Oral examination of the Additional Chief Secretary to Government Haryana, School Education Department.
4	17.5.2018 (Gurugram)	7	The Committee visited Medanta-Medicity Hospital, Fortis Hospital and Artemis Hospital, Gurugram and discussed orally the policies regarding the treatment of poor person in above said Hospitals.
5	18.5.2018 (Gurugram)	7	The Committee scrutinized the material received from Haryana Urban Development Authority (HUDA).
6	22.5.2018	9	The Committee scrutinized the material received from Haryana School Education Department.
7	29.5.2018	8	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  (ii) The oral examination has been postponed Due to Memo No. PS-ACSMER-2018/ Subject Committee/4172/ dated 23rd May, 2018 received from Additional Chief Secretary to Government Haryana, Medical Education and Research Department.
8	05.6.2018	9	The Committee scrutinized the material received from Medical Education and Research Department.

1	2	3	4
9	12.6.2018	5	The Committee scrutinized the material received from Technical Education Department.
10	20.6.2018 (Gurugram)	6	The Committee scrutinized the material received from Medical Education and Research Department.
11	26.6.2018	9	Oral examination of the Additional Chief Secretary to Government Haryana, Medical Education and Research Department.
12	29.6.2018 (New Delhi)	7	The Committee scrutinized the material received from Medical Education Department.
13	03.7.2018	8	The Committee scrutinized the material received from Medical Education and Research Department.
14	10.7.2018	7	The Committee scrutinized the material received from Technical Education Department.
15	13.7.2018 (New Delhi)	5	The Committee scrutinized the material received from Medical Education Department.
16	17.7.2018	4	The Committee scrutinized the material received from Technical Education Department.
17	24.7.2018	5	The oral examination has been postponed due to Letter No. 2PLg (Sub Committee)-2018/CFMS/15357 dated 19.7.2018 received from Director General Health Services Department.
18	28.7.2018 (New Delhi)	8	The Committee scrutinized the material received from Medical Education Department.
19	01.8.2018	6	The Committee scrutinized the material received from Technical Education Department.
20	08.8.2018	10	Oral examination of the Additional Chief Secretary to Government Haryana, Health Services Department.
21	10.8.2018 (New Delhi)	8	The Committee scrutinized the material received from Health Services Department.
22	13.8.2018	3	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  (ii) The Committee scrutinized the material received from School Education Department.



1	2	3	4
23	21.8.2018	9	(i) The Committee places on record senses of sorrow and grief over the sad demise of Smt. Harpal Kaur W/O Dr. Pawan Saini, MLA. (ii) The Committee scrutinized the material received from Medical Education Department.
24	25.8.2018 (New Delhi)	3	The Committee scrutinized the material received from School Education Department.
25	28.8.2018	9	(i) The Committee places on record senses of sorrow and grief over the sad demise of Dr. Hari Chand Midha, MLA from Jind Constituency. (ii) The Committee scrutinized the material received from Medical Education & Research Department.
26	01.9.2018 (New Delhi)	5	The Committee scrutinized the material received from Health Services Department.
27	15.9.2018 (New Delhi)	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) The Committee places on record senses of sorrow and grief over the sad demise of Smt. Bimla Devi W/O Shri Ram Bilas Sharma, Education Minister of Haryana State.iii) The Committee scrutinized the material received from School Education Department.
28	18.9.2018	4	The oral examination has been postponed Due to Memo No. 15/23-2016-CO-5 14.9.2018 received from Special Secretary Secondary Education Haryana, and letter no 19/29-2016-CO-(I) dated 14.9.2018 received from the Director Primary Education Department.
29	25.9.2018 (New Delhi)	4	The Committee scrutinized the material received from School Education Department.
30	03.10.2018	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.

1	2	3	4
			(ii) The Committee scrutinized the material received from School Education Department.
31	05.10.2018	3	No work done due to want of quorum of the Committee.
32	09.10.2018	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) Due to unavoidable circumstances the Committee postponed the oral examination of School Education Department.
33	13.10.2018 (New Delhi)	5	The Committee scrutinized the material received from Health Services Department.
34	16.10.2018	9	Oral examination of the Additional Chief Secretary to Government Haryana, Health Services Department.
35	23.10.2018	10	(i) Paper placed before the Committee for postponement of the oral examination of Health and Haryana Saheri Vikas Pradhikaran Departments letter Endst. No. 11/1/2015-2 POL dated 22.10.2018 received from the office of Chief Secretary to Government, Haryana and letter memo No. A-1-UB-2018/210676 dated 22.10.2018 from Chief Administrator, Haryana Saheri Vikas Pradhikaran Department. (ii) The Committee scrutinized the replies received from Health Services Department.
36	30.10.2018	6	The Committee scrutinized the material received from Health Services Department.
37	05.11.2018 (New Delhi)	5	The Committee scrutinized the material received from Health Services Department.
38	14.11.2018 (Bhubaneswar) Odisha	5	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting. (ii) The Secretary, Odisha Legislative Assembly welcomed warmly the Committee

1	2	3	4
			and discussed the Educational System of Odisha State.
39	15.11.2018 (Puri) Odisha	5	<p>(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>(ii) The Committee discussed about the opening up of institutions of national repute like IIT, IIIT &amp; NISER in Odisha which have made the State an educational hub.</p>
40	16.11.2018 (Chilka) Odisha	4	<p>(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>(ii) The Committee discussed various policies of Odisha Health Services along with the various schemes started by the Odisha Government to improve quality of medical services in the state.</p>
41	20.11.2018	5	<p>(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from Medical Education Department.</p>
42	22.11.2018 (New Delhi)	4	The Committee scrutinized the material received from Medical Education & Research Department.
43	27.11.2018	5	<p>(i) The oral examination has been postponed Due to Memo No. PS/PSTCP-2018/37389 dated 22.11.2018 received from the Principal Secretary to Government Haryana, Tow and Country Planning Department, Chandigarh and D.O. no PS/ACSH/2018/37513 dated 22.11.2018 received from Shri R.R.Jowel, IAS, Additional Chief Secretary to Government, Haryana, Health Department.</p>

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			(ii) The Chairperson confirmed some of the proceedings of the meetings of the Committee.
44	4.12.2018	8	The Committee scrutinized the material received from Health Services Department.
45	8.12.2018 (New Delhi)	4	The Committee scrutinized the material received from Medical Education & Research Department.
46	11.12.2018	7	(i) Paper placed before the Committee for postponement of the oral examination of Medical Education & Research Department letter No. 10/20/2018-2 HB-IV dated 4.12.2018 received from Shri Amit Jha, Additional Chief Secretary to Government, Haryana.  (ii) The Committee scrutinized the Questionnaire's replies of Medical Education & Research Department.
47	18.12.2018	5	The Committee scrutinized the material received from Medical Education & Research Department.
48	22.12.2018 (New Delhi)	3	No business could be transacted due to want of quorum.
49	24.12.2018	5	The Committee scrutinized the material received from Medical Education & Research Department.
50	02.01.2019	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  (ii) The Committee scrutinized the replies received from Health Services and Haryana Shehri Vikas Pradhikaran (HSVP) Departments.
51	05.01.2019 (New Delhi)	4	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Kuldip Sharma, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.

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			(ii) The Committee scrutinized the replies received from Health Services Department.
52	08.01.2019	9	Oral examination of the Additional Chief Secretary to Government Haryana, Health Services Department and the principal Secretary, Government, Haryana Town & Country Planning and Urban Estates Department.
53	15.01.2019	6	(i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Karan Singh Dalal, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.  (ii) The Committee framed a questionnaire for Health Services Department.
54	20.01.2019 (New Delhi)	3	No business could be transacted due to want of quorum.
55	22.01.2019	4	The Committee places on record senses of sorrow and grief over the sad demise of Shri Jaswinder Singh Sandhu, MLA from Pehowa Constituency.
56	29.01.2019	4	(i) Committee scrutinized the replies received from Health Services & Haryana Shehri Vikas Pradhikaran (HSVP) Departments.  (ii) The Chairperson confirmed some of the proceedings of the meetings of the Committee.
57	02.02.2019	4	The Committee scrutinized the material received from Health Services Department.
58	05.02.2019	5	Committee scrutinized the replies received from Health Services & Haryana Shehri Vikas Pradhikaran (HSVP) Departments.
59	09.02.2019 (New Delhi)	5	The Committee partly drafted the 4th Report for the work transacted by the Committee for the year 2018-2019.
60	15.02.2019	3	(i) Paper placed before the Committee D.O. No. 12126-AACSSE dated 13th February, 2019 received from Shri P.K.Das, Additional Chief Secretary to Government, Haryana

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			<p>School Education Department for postponement of the oral examination fixed 15.02.2019.</p> <p>(ii) The Committee drafted &amp; Finalized its 4th Report for the work transacted by the Committee for the year 2018-2019.iii) The Chairperson confirmed some of the proceedings of the meetings of the Committee.</p>

## COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2018-19/26 dated 25th April, 2018 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2018-2019, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 56 meetings during the period for the year 2018-19.

The names of the members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	37
2.	Sh. Jai Prakash, MLA	47
3.	Smt. Geeta Bhukkal, MLA	36
4.	Sh. Zakir Hussian, MLA	45
5.	Smt. Shakuntla Khatak, MLA	25
6.	Sh. Anoop Dhanak, MLA	32
**7.	Sh. Ranbir Gangwa, MLA	32
<b>Special Invitees</b>		
*1.	Sh. Sri Krishan, MLA	35
*2.	Sh. Jagbir Singh Malik, MLA	37
*3.	Sh. Ved Narang, MLA	28

\* Vide Notification No. HVS/Petition/1/2018-19/42, dated 05th June, 2018. The Hon'ble Speaker has been pleased to nominate Shri Sri Krishan, MLA, Shri Jagbir Singh Malik, MLA, and Shri Ved Narang, MLA to serve the Committee on Petitions as a Special Invitees for the remaining period of the year 2018-19.

\*\* Vide notification No. HVS/Petition/1/2018-19/28 dated the 26th March, 2019. The Hon'ble Speaker has been pleased to accept the resignation of Shri Ranbir Gangwa, MLA (53- Nalwa Assembly Constituency) from 20th March, 2019.

**Meetings held & business transacted.**

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	30.04.2018	5	Welcome address /Scope and functions of the Committee.
2.	09.05.2018	5	Consideration of pending Petitions/Representation received by the Committee.
3.	12.05.2018 (Delhi)	6	Consideration of Petitions/Representation received by the Committee.
4.	15.05.2018	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
5.	22.05.2018	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
6.	26.05.2018 (Mussoorie)	7	Consideration of Petitions/Representation received by the Committee.
7.	30.05.2018	7	Consideration of Petitions/Representations received by the Committee.
8.	05.06.018	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
9.	12.06.2018	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
10.	19.06.2018 (Mussoorie)	7	Consideration of Petitions/Representation received by the Committee.
11.	26.06.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
12.	29.06.2018 (Amritsar)	10	Consideration of Petitions/Representation received by the Committee.



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13.	04.07.2018	10	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
14.	11.07.2018 (Mussoorie)	10	Consideration of various Petitions/ Representations received by the Committee.
15.	18.07.2018	5	Consideration of Petitions/Representation received by the Committee.
16.	20.07.2018 (Nainital)	10	Consideration of Petitions/Representation received by the Committee.
17.	25.07.2018 (Rewari)	8	Consideration of various Petitions/ Representations received by the Committee.
18.	26.07.2018 (Jaipur)	9	Meeting with the Sister Committee of Rajasthan Legislative Assembly.
19.	28.07.2018 (Udaipur)	6	Consideration of Petitions/Representation received by the Committee.
20.	29.07.2018 (Mount Abu)	7	Consideration of Petitions/Representation received by the Committee.
21.	31.07.2018 (Khatu Shyam)	9	Consideration of Petitions/Representation received by the Committee
22.	07.08.2018	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
23.	21.08.2018	9	Meeting adjourned due to sad demise of Sh. Atal Bihari Vajpayee, Former Prime Minister of India.
24.	25.08.2018 (Delhi)	1	Adjourned due to want of quorum.
25.	28.08.2018	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
26.	31.08.2018 (Delhi)	7	Consideration of Petitions/Representation received by the Committee.
27.	18.09.2018	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
28.	26.09.2018 (Delhi)	3	Adjourned due to want of quorum.

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29.	01.10.2018	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
30.	09.10.2018	2	Adjourned due to want of quorum.
31.	13.10.2018 (Delhi)	7	Passed condolence resolution on the said demise of Smt. Sukhma Devi M/o Sh. Jai Parkash, MLA from Kalayat.
32.	16.10.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
33.	23.10.2018	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
34.	30.10.2018 (Delhi)	3	Consideration of Petitions/Representations received by the Committee.
35.	02.11.2018	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
36.	12.11.2018	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
37.	19.11.2018 (Delhi)	7	Passed condolence resolution on the said demise of Sh. Shyam Sunder brother of Sh. Ghansham Dass, MLA from the Yamunanagar.
38.	27.11.2018	7	Consideration of Petitions/Representations received by the Committee.
39.	30.11.2018 (Delhi)	2	Adjourned due to want of quorum.
40.	04.12.2018	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
41.	08.12.2018 (Amritsar)	7	Consideration of Petitions/Representations received by the Committee.
42.	13.12.2018	5	Consideration of Petitions/Representations received by the Committee.

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43.	21.12.2018 (Rewari)	7	Consideration of Petitions/Representations received by the Committee.
44.	23.12.2018 (Dhordo, Gujarat)	3	Adjourned due to want of quorum.
45.	05.01.2019 (Delhi)	6	Consideration of Petitions/Representations received by the Committee.
46.	09.01.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
47.	16.01.2019	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
48.	22.01.2019	3	Passed condolence resolution on the said demise of Sh. Jaswinder Singh Sandhu, Chairperson of the Committee on Government Assurance.
49.	27.01.2019 (Delhi)	7	Consideration of Petition/Representation received by the Committee and confirmation of proceedings
50.	29.01.2019	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
51.	03.02.2019 (Mussoorie)	8	Consideration of Petition/Representation received by the Committee and confirmation of proceedings.
52.	05.02.2019	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
53.	10.02.2019 (Amritsar)	8	Consideration of Petition/Representation received by the Committee.
54.	12.02.2019	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
55.	18.02.2019	1	Adjourned due to want of quorum.
56.	20.02.2019	8	Drafting and Finalization of the 9th Report of the Committee.

## COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2018-2019 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 6th March, 2018 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2018-2019/34, dated 25th April, 2018.

2. Smt. Prem Lata, MLA was appointed as Chairperson.

3. The Committee fixed/ held 64 meetings during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

No.	Name of the Members	Number of meetings attended
1.	Smt. Prem Lata, MLA	52
2.	Shri Udai Bhan, MLA	55
3.	Shri Bhagwan Dass Kabir Panthi, MLA	13
4.	Smt. Latika Sharma, MLA	04
5.	Shri Naresh Kaushik, MLA	29
6.	Shri Randhir Singh Kapriwas, MLA	27
7.	Shri Om Prakash Yadav, MLA	28
8.	Smt. Naina Singh Chautala, MLA	00
9.	Shri. Lalit Nagar, MLA	54



**Meetings held and Business transacted.**

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	01.05.2018	5	The Committee discussed its Scope & functions.
2.	08.05.2018	4	The Committee selected the P.W.(B&R) Departments to examine their Budget Estimates for the year 2018-19.
3.	15.05.2018	6	(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Uday Bhan, MLA was Chosen to preside over the meeting.  (ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
4.	22.05.2018	7	Oral examination of the Additional Chief Secretary to Government, Haryana Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
5.	29.05.2018	7	The Committee scrutinized the replies received from the Welfare of Schedule Castes and Backward Classes Department, in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
6.	05.06.2018	5	The Committee resumed the scrutiny of the replies received from the Welfare of Schedule Castes and Backward Classes Department, in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
7.	10.06.2018	4	The Committee informally discussed about its ongoing study tour programme to the State of Uttarakhand from 11.6.2018 to 20.6.2018 and considered some points of discussion to be

1	2	3	4
			discussed with the Sister Committee of Uttarakhand Legislative Assembly, Dehradun and framed a questionnaire.
8.	11.06.2018	4	The Committee discussed to be discussed with the Sister Committee of Uttarakhand Legislative Assembly, Dehradun and framed a questionnaire.
9.	13.06.2018	4	The Committee scrutinized the replies received from the Development & Panchayat Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
10.	14.06.2018	4	The Committee resumed the scrutiny the replies received from the Development & Panchayat Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
11.	15.06.2018	4	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
12.	16.06.2018	3	(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.  (ii) The Committee resumed the scrutiny of the replies received from the Rural Development Department in respect of recommendations/observations made by the Committee in its 37th Report.
13.	17.06.2018	3	(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.  (ii) The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.

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14.	18.06.2018	3	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.</p> <p>(ii) The Committee resumed the scrutiny the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.</p>
15.	19.06.2018	3	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.</p> <p>(ii) The Committee resumed the scrutiny the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.</p>
16.	20.06.2018	5	<p>The Committee resumed the scrutiny of the replies received from the Welfare of Schedule Castes and Backward Classes Department, in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
17.	26.06.2018	5	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.</p>
18.	02.07.2018	3	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Health Department in respect of implementation of</p>

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			recommendations/observations made by the Committee in its 29th Report.
19.	10.07.2018	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
20.	17.07.2018	3	The Committee scrutinized the replies from the Agriculture Department in respect of implementation of recommendations/ observations made by the Committee in its 44th Report.
21.	23.07.2018	3	The Committee resumed the scrutiny of the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
22.	28.07.2018	5	The Committee resumed the scrutinized the replies received from the Agriculture Department, Haryana in respect of implementation of recommendations/ observations made by the Committee in its 44th Report.
23.	01.08.2018	5	(i) Postponement of oral examination Agriculture and Farmers Welfare Department.  (ii) The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
24.	07.08.2018	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
25.	11.08.2018	4	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of recommendations/ observations made by the Committee in its 39th Report.



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26.	21.08.2018	3	Condolence Resolutions was passed by the Committee regarding the sad demise Shri Atal Bihari Vajpayee, Former Prime Minister of India and Smt. Harpal Kaur wife of Dr. Pawan Saini, M.L.A from the Ladwa Constituency.
27.	27.08.2018	5	The Committee scrutinized the material received from the Public Works (B&R) Department in respect of Budget Estimates for the year 2018-2019.
28.	31.08.2018	4	Oral examination of the Additional Chief secretary to Government Haryana, Finance Department and Departmental representatives of various Departments to consider the Supplementary Estimates for the year 2018-19 (1st Installment).
29.	15.09.2018	3	The Committee scrutinized the replies received from the PWD (B&R) Department in respect of Budget Estimates for the year 2018-2019.
30.	17.09.2018	1	The Chairperson and Officer/Officials waited upto 12.45 P.M. but there was no quorum. Hence, no business could be transected.
31.	25.09.2018	5	Questionnaire framed by the Estimates Committee, on the Material received from the P.W (B&R) Department in respect of their Budget estimates for the year 2018-19.
32.	29.09.2018	3	The Committee scrutinized the material received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.
33.	03.10.2018	4	The Committee scrutinized the material received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.
34.	08.10.2018	3	(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.  (ii) The Committee scrutinized the replies received from the Environment Department

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			in respect of implementation of recommendations/observations made by the Committee in its 42nd Report.
35.	12.10.2018	3	(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen to preside over the meeting.  (ii) The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
36.	16.10.2018	6	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
37.	22.10.2018	6	Oral examination of the Additional Chief Secretary to Government, Haryana Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
38.	26.10.2018	2	The members and Officer/Officials present waited till 12.45 P.M. but there was no quorum. Hence, no business could be transacted.
39.	30.10.2018	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
40.	03.11.2018	5	The Committee scrutinized the replies received from the Agriculture Department in respect of implementation of recommendations/observations made by the Committee in its 44th Report.
41.	06.11.2018	1	The Chairperson and Officer/Officials waited upto 01.15 P.M. but there was no quorum. Hence, no business could be transacted.
42.	14.11.2018	6	The Committee scrutinized the replies received from the Welfare of Scheduled Castes and Backward Classes Department in respect of

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			implementation of recommendations/ observations made by the Committee in its 38th Report.
43.	20.11.2018	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.
44.	23.11.2018	4	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
45.	27.11.2018	5	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 43rd Report.
46.	04.12.2018	5	Oral examination of the Additional Chief Secretary to Government, Haryana Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
47.	11.12.2018	3	Letter No-7-Plg-2014/195719 dated 10.12.2018 received from the Executive Engineer (Roads-II) office of Engineer-in-Chief Haryana, P.W.(B&R) Department, Chandigarh sending therewith the replies to the questionnaire framed by the Committee, was placed before the Committee. The Committee noted its contents.
48.	15.12.2018	4	The Committee scrutinized the replies to the questionnaire framed by the Committee, on the Budget Estimates for the year 2018-19 relating to P.W.(B&R) Department.
49.	18.12.2018	4	The Committee scrutinized the questionnaire framed by the Committee, on the Budget Estimates for the year 2018-19 relating to P.W (B&R) Department.
50.	27.12.2018	6	Oral examination of the Representatives of the Finance Department and the Departments

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			concerned regarding the consideration of the Supplementary Estimates for the year 2018-19 (2nd Installment).
51.	05.01.2019	4	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), a member of the Committee Sh. Udai Bhan, MLA was Chosen the acting Chairperson to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies to the questionnaire framed by the Committee, on the Budget Estimates for the year 2018-19 relating to P.W.(B&amp;R) Department.</p>
52.	08.01.2019	5	Oral examination of the Additional Chief Secretary to Government, Haryana P.W.(B&R) Department in respect of replies to the questionnaire framed by the Committee on the Budget Material for the year 2018-19.
53.	15.01.2019	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
54.	22.01.2019	1	The Chairperson and Officer/Officials waited upto 1.15 P.M. but there was no quorum. Hence, no business could be transected.
55.	25.01.2019	2	The Member and Officer/Officials present waited till 04.00 P.M. but there was no quorum. Hence, no business could be transected.
56.	29.01.2019	4	<p>(i) In the absence of the Chairperson (Smt. Prem Lata), Sh. Om Prakash Yadav, a member of the Committee was Chosen as acting Chairperson to preside over the meeting.</p> <p>(ii) Resumption of oral examination of the Additional Chief Secretary to Government, Haryana P.W.(B&amp;R) Department in respect of replies to the questionnaire framed by the Committee on the Budget Material for the year 2018-19.</p>
57.	01.02.2019	4	समिति ने अपनी बैठक में अंडेमान एवं निकोबार द्वीप समूह के दिनांक 2 फरवरी से 5 फरवरी, 2019 तक

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			के दौरा कार्यक्रम पर चर्चा की और वंहा पर डिस्कस होने वाले विषय पर आधारित प्रश्नावली तैयार की गई जिनके आधार पर प्रशासक, अंडेमान एवं निकोबार द्वीप समूह, पोर्टब्लेयर से बैठक के दौरान जानकारी लेनी थी।
58.	02.02.2019	4	<p>समिति की दिनांक 2 फरवरी, 2019 अंडेमान एवं निकोबार द्वीप समूह के प्रशासक के साथ बैठक तय थी, जिसकी परमीशन माननीय अध्यक्ष महोदय, हरियाणा विधान सभा से ली हुई थी, परंतु इस दिन प्रशासक के उपलब्ध न होने के कारण कमेटी को मजबूरन यह बैठक दिनांक 4 फरवरी, 2019 को दोपहर 3.00 बजे तय करनी पडी।</p> <p>समिति ने यह भी चाहा कि इस संबंध में अध्यक्ष महोदय को दूर प्रोग्राम के वापसी के बाद अवगत करवा दिया जाये। अतः इस दिन यानी दिनांक 2 फरवरी, 2019 को कमेटी ने अपनी मीटिंग की। मीटिंग में समिति ने अंडेमान एवं निकोबार के तमाम द्वीप समूहों के संबंध में जानकारियां इकट्ठी की, जिनके आधार पर अंडेमान एवं निकोबार द्वीप समूह के प्रशासक से जानकारी लेनी थी।</p>
59.	03.02.2019	4	समिति ने अपनी बैठक में प्रशासक, अंडेमान एवं निकोबार द्वीप समूह पोर्टब्लेयर के साथ जो बैठक होनी है, उस संबंध में विचार-विमर्श एक दूसरे के साथ सांझा किया और चर्चा के दौरान टूरिज्म जैसे महत्वपूर्ण विषय पर भी मंथन किया गया।
60.	04.02.2019	4	सर्वप्रथम अंडेमान एवं निकोबार द्वीप समूह के प्रशासक के ओ.एस.डी. श्री प्रवीन कुमार सिंह ने हरियाणा विधान सभा की एस्टीमेट्स समिति का पूरे गरिमानय ढंग से स्वागत किया। इसके तुरंत बाद ही समिति कक्ष में हरियाणा विधान सभा की एस्टीमेट्स समिति ने प्रवेश किया और प्रशासक के ओ.एस.डी. श्री प्रवीन कुमार सिंह ने कहा कि समिति कक्ष में ऑफिसर/रिपोर्टर प्रवेश नहीं कर सकते। हरियाणा विधान सभा के ऑफिसर ने नाराजगी व्यक्त करते हुए प्रशासक के ओ.एस.डी. श्री प्रवीन कुमार सिंह से कहा कि समिति की प्रोसीडिंग बनाने के लिए ऑफिसर/रिपोर्टर का

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			होना जरूरी होता है, इसलिए समिति में रिपोर्टर का होना अति आवश्यक है। प्रशासक के ओ.एस.डी. ने कहा कि हमें यही आदेश मिला है और बाद में यह भी कहा कि समिति से संबंधित फोटो हरियाणा विधान सभा की समिति को उपलब्ध करवा दी जायेगी।
61.	05.02.2019	4	समिति ने अपनी बैठक में प्रशासक, अंडेमान एवं निकोबार द्वीप समूह पोर्टब्लेयर के साथ हुई बैठक में प्राप्त जानकारियों को एक दूसरे के साथ सांझा किया। समिति ने अपनी आगामी बैठक जोकि हरियाणा भवन, नई दिल्ली होनी थी, के बारे विचार-विमर्श किया।
62.	07.02.2019	4	The Committee scrutinized the replies received from the Environment Department Haryana in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
63.	12.02.2019	2	The Chairperson, Member and Officer/Officials present waited till 1.15 P.M. but there was no quorum. Hence, no business could be transected.
64.	20.02.2019	6	The Committee drafted/finalized its 47th Report for the year 2018-19 which is to be placed on the Table of the House in the ensuing Session.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whome presented	Date of presentation	Subject
1.	Chairperson	10.09.2018	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2018-19.
2.	Chairperson	28.12.2018	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2018-19.
3.	Chairperson	27.02.2019	47th Report of the Committee on Estimates for the year 2018-19 of the P.W. (B&R) Department.

## Meetings held at places other than Chandigarh.

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	10.06.2018, 02.07.2018, 28.07.2018, 11.08.2018, 27.08.2018, 15.09.2018, 29.09.2018, 12.10.2018, 26.10.2018, 03.11.2018, 23.11.2018, 15.12.2018, 05.01.2019, 25.01.2019, 01.02.2019 and 07.02.2019.
2.	Dehradun (Utrakhand)	11.06.2018
3.	Jankichatti (Utrakhand)	13.06.2018
4.	Gangotri (Utrakhand)	14.06.2018
5.	Ghansali (Utrakhand)	15.06.2018
6.	Kaidarnath (Utrakhand)	16.06.2018
7.	Gupatkashi (Utrakhand)	17.06.2018
8.	Badrinath (Utrakhand)	18.06.2018
9.	Rishikesh (Utrakhand)	19.06.2018
10.	Pinjore (Haryana)	04.12.2018
11.	Portblair (Andaman and Nicobar)	02.02.2019 and 04.02.2019
12.	Haveloc (Andaman and Nicobar)	03.02.2019
13.	Baratang (Andaman and Nicobar)	05.02.2019

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

(Nominated on 25th April, 2018)

The following Chairperson/Members have been nominated by the Hon'ble Speaker on 25th April, 2018 to serve on the Committee on Local Bodies & Panchayati Raj Institutions for the year 2018-2019 under Rule 272 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly :—

1.	Shri Aseem Goel, M.L.A.	Chairperson
2.	Shri Sri Krishan, M.L.A.	Members
3.	Shri Jagbir Singh Malik, M.L.A.	Members
4.	Shri Ghanshyam Saraf, M.L.A.	Members
5.	Shri Naresh Kaushik, M.L.A.	Members
6.	Shri Mahipal Dhanda, M.L.A.	Members
7.	Shri Umesh Aggarwal, M.L.A.	Members
8.	Prof. Ravinder Baliaal, M.L.A.	Members
9.	Shri Om Parkash Barwa, M.L.A.	Members

### Special Invitees

1. Shri Karan Singh Dalal, M.L.A.
2. Shri Kuldip Sharma, M.L.A.
3. Shri Shyam Singh Rana, M.L.A.

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*Shri Karan Singh Dalal, M.L.A., Shri Kuldip Sharma M.L.A. and Shri Shyam Singh Rana, M.L.A. was as special invitee of the Committee w.e.f. 08th May, 2018 for the remaining period of the year 2018-19.*



### Reports Examined

- (i) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Ambala-1 for the period from April, 2016 to March, 2017, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Ambala and Municipal Council, Gohana for the period from April, 2016 to March, 2017, audited by the Director, Local Audit, Haryana.

### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table :-

Sr. No.	Date of meetings	Number of Members/ Special Invitee Present	Business Transacted
1	2	3	4
1.	02.05.2018	7	(i) The Under Secretary, Haryana Vidhan Sabha Welcome the members of the Committee and explained the scope and functions of the Committee.  (ii) The Committee selected the Audit Reports of the Municipal Corporation, Ambala, and Municipal Corporation, Gurugram, Municipal Council Bhiwani; and Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana for its Scrutiny/Oral examination of the Departmental representatives.
2.	09.05.2018	7	Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, and Municipal Councils,
3.	16.05.2018	8	Discussion the scope and functions of the Committee.
4.	23.05.2018	8	(i) Discussion with the Director, Local Audit Department, Haryana regarding selected Municipal Corporations, and Municipal Councils,  (ii) Paper placed before the Committee.

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5.	30.05.2018	8	The Committee discussed with the Director, Local Audit Department regarding Annual Technical Inspection report on Urban Local Bodies, Department and Development & Panchayati Raj Institutions Department for the year 2015-16.
6.	03.06.2018	5	Discussion on the audit and Inspection Notes on the Accounts of Zila Parishad, sonipat for the period from April, 2015 to March, 2016 Audited by the Director Local Audit, Haryana.
7.	05.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
8.	07.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
9.	08.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
10.	09.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
11.	10.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
12.	12.06.2018	3	The Committee informally discussed in respect of agenda fixed for the meeting.
13.	19.06.2018	8	(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana. (ii) Paper placed before the Committee.
14.	26.06.2018	8	(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana. (ii) Papers placed before the Committee.
15.	29.06.2018	4	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana.

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16.	04.07.2018	9	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.</p>
17.	12.07.2018	4	<p>The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p>
18.	18.07.2018	5	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.</p> <p>(iii) Paper placed before the Committee.</p>
19.	01.08.2018	9	<p>(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) Paper placed before the Committee.</p>
20.	06.08.2018	7	<p>(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Palwal for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) Paper placed before the Committee.</p>
21.	10.08.2018	6	<p>The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p>

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22.	21.08.2018	7	<p>(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p> <p>(ii) Paper placed before the Committee.</p>
23.	24.08.2018	8	<p>The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Palwal for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p>
24.	28.08.2018	8	<p>(i) The Committee places on record its deep sense of sorrow and grief over the said demise of Dr. Hari Chand Midha, M.L.A. (Jind), Haryana Vidhan Saba. The Committee prayed to the Almighty to give peace to the departed soul and strength to the Members of the bereaved family to bear the irreparable loss.</p> <p>(ii) Paper placed before the Committee.</p>
25.	30.08.2018	5	<p>The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Gohana for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p>
26.	14.09.2018	4	<p>The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.</p>
27.	19.09.2018	8	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Development &amp; Panchayats Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.</p>

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28.	26.09.2018	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
29.	28.09.2018	4	Meeting with the sister Committee (Local Bodies Committee and Panchayati Raj Committee), Uttar Pradesh Legislative Assembly at Lucknow.
30.	29.09.2018	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
31.	30.09.2018	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
32.	08.10.2018	6	(i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana. (ii) Paper placed before the Committee.
33.	17.10.2018	11	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
34.	23.10.2018	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
35.	31.10.2018	9	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana in respect of the replies to the paras of Annual Audit

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			Report on the Accounts of Municipal Council, Gohana and Palwal for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.
			(iii) Paper placed before the Committee.
36.	06.11.2018	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
37.	14.11.2018	7	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Corporation, Ambala and Municipal Council, Gohana for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.
38.	21.11.2018	8	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Municipal Council, Palwal and Bhiwani for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.
39.	28.11.2018	5	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Development & Panchayats Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.
			(iii) Paper placed before the Committee.

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40.	30.11.2018	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
41.	05.12.2018	6	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Development &amp; Panchayats Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.</p> <p>(iii) Paper placed before the Committee.</p>
42.	15.12.2018	3	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
43.	19.12.2018	8	<p>(i) Informal discussion in respect of the Agenda fixed for the meeting.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Development &amp; Panchayats Department, Haryana in respect of the replies to the paras of Annual Audit Report on the Accounts of Panchayat Samiti, Ambala-1 for the year 2016-2017, audited by the Director, Local Audit Department, Haryana.</p> <p>(iii) Paper placed before the Committee.</p>
44.	02.01.2019	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
45.	04.01.2019	7	Meeting with the sister Committee (Local Bodies Committee and Panchayati Raj Committee), Gujarat Legislative Assembly at Gandhinagar.

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46.	05.01.2019	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana
47.	06.01.2019	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana
48.	07.01.2019	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2016-17 audited by the Director, Local Audit Department, Haryana
49.	08.01.2019	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2016-17 audited by the Director, Local Audit Department, Haryana
50.	10.01.2019	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2016-17 audited by the Director, Local Audit Department, Haryana
51.	23.01.2019	4	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Council, Bhiwani for the year 2016-17 audited by the Director, Local Audit Department, Haryana.
52.	30.01.2019	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2016-17 audited by the Director, Local Audit Department, Haryana
53.	06.02.2019	9	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Development & Panchayats Department, Haryana and Principal Secretary to Government,



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			Haryana, Urban Local Bodies Department, Haryana regarding non-supply of annotated replies to the paras of Annual Technical Inspection Report for the year 2009-11, 2011-13, 2013-14, 2014-15 and 2015-16.
			(iii) Paper placed before the Committee.
54.	13.02.2019	7	(i) Informal discussion in respect of the Agenda fixed for the meeting. (ii) Oral examination of the Principal Secretary to Government, Haryana, Development & Panchayats Department, Haryana and Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana regarding non-supply of annotated replies to the paras of Annual Technical Inspection Report for the year 2009-11, 2011-13, 2013-14, 2014-15 and 2015-16. (iii) To draft the 13th & 14th report of the Committee. (iv) Paper placed before the Committee.
55.	16.02.2019	8	To finalization the 13th & 14th report of the Committee.

The Committee held its own meetings at places of outside Chandigarh as details given below :-

Sr. No.	Dates of meeting	Places of meeting
1	16.05.2018	New Delhi
2	03.06.2018	New Delhi
3	05.06.2018	Sri Nagar (Jammu & Kashmir)
4	07.06.2018	Gulmarg (Jammu & Kashmir)
5	08.06.2018	Sonmarg (Jammu & Kashmir)
6	09.06.2018	Leh (Jammu & Kashmir)
7	10.06.2018	Ladakh (Jammu & Kashmir)
8	12.06.2018	New Delhi
9	29.06.2018	New Delhi

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10	12.07.2018		New Delhi
11	10.08.2018		New Delhi
12	24.08.2018		New Delhi
13	14.09.2018		New Delhi
14	26.09.2018		New Delhi
15	28.09.2018		Lucknow (Uttar Pardesh)
16	29.09.2018		Ayodhya (Uttar Pardesh)
17	30.09.2018		Varanasi (Uttar Pardesh)
18	02.01.2019		Rewari
19	04.01.2019		Gandhinagar (Gujarat)
20	05.01.2019		Sardar Sarovar Dam (Gujarat)
21	06.01.2019		Gir Forest (Gujarat)
22	07.01.2019		Diu (U.T)
23	08.01.2019		Rann of Kutch (Gujarat)
24	10.01.2019		Gurugram
25	16.02.2019		New Delhi

### REPORTS PRESENTED

The Committee presented its 13th Report on the Panchayat Samiti, Ambala-1 for the period from April, 2016 to March, 2017 and 14th Report on the Municipal Corporation, Ambala and Municipal Council, Gohana for the period from April, 2016 to March, 2017, audited by the Director, Local Audit Department, Haryana.

### PROCEEDINGS

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## REVIEW OF THE COMMITTEE OF PRIVILEGES FOR THE YEAR 2018-2019

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 30th August, 2016 under Rule 286 (1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function during the period under Review.

The Hon'ble Speaker was nominated the Chairperson and members of the Committee as under :-

Sr. No.	Name of Member	Designation
1.	Shri Ghanshyam Dass, M.L.A	Chairperson
2.	Shri Sri Krishan Hooda, M.L.A	Member
3.	Shri Parminder Singh Dhull, M.L.A	Member
4.	Prof. Dinesh Kaushik, M.L.A.	Member
5.	Shri Jaiveer Singh, M.L.A.	Member
6.	Shri Umesh Aggarwal, M.L.A.	Member
7.	Shri Mool Chand Sharma, M.L.A.	Member
8.	Dr. Pawan Saini, M.L.A.	Member
9.	Prof. Ravinder Baliola, M.L.A.	Member
10.	Shri Tek Chand Sharma, M.L.A.	Member

The Committee held thirty two meetings during the period from 1st April, 2018 to 31st March, 2019. The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Member	Designation	Number of Meeting attended
1.	Shri Ghanshyam Dass, M.L.A	Chairperson	29
2.	Shri Sri Krishan Hooda, M.L.A	Member	0
* 3.	Shri Parminder Singh Dhull, M.L.A	Member	3
4.	Prof. Dinesh Kaushik, M.L.A.	Member	2
5.	Shri Jaiveer Singh, M.L.A.	Member	0
6.	Shri Umesh Aggarwal, M.L.A.	Member	3
7.	Shri Mool Chand Sharma, M.L.A.	Member	13
8.	Dr. Pawan Saini, M.L.A.	Member	14

9.	Prof. Ravinder Baijala, M.L.A.	Member	12
10.	Shri Tek Chand Sharma, M.L.A.	Member	17
**11.	Shri Pirthi Singh, MLA.	Member	5

\* It is submitted that Sh. Parminder Singh Dhull, MLA Julana has resigned from the Membership of the Committee of Privileges with immediate effect and his resignation has been accepted on-28.08.2018 by the Hon'ble Speaker.

\*\* Hon'ble Speaker has also nominated Shri Pirthi Singh, MLA to serve on the Committee of Privileges for the remaining period of the Year 2018-2019.

#### MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	06.04.2018	3	Meeting adjourned for want of quorum.
2.	12.04.2018	3	Meeting adjourned for want of quorum.
3.	17.04.2018	3	Meeting adjourned for want of quorum.
4.	20.04.2018	4	Meeting adjourned for want of quorum.
5.	27.04.2018	5	The Committee of Privileges has decided in its meeting held on 27.04.2018 to summon/notice Shri Karan Singh Dalal, MLA contemnor in the matter of alleged breach of Privilege given notice by Sh.Gian Chand Gupta, MLA for appearing before the Committee in its meeting to be held on 16th May,2018at 12.15 PM in the Committee Room of Haryana Vidhan Sabha,Chandigarh.  The committee has observed that despite sending the notices through registered post to Shri Karan Singh Dalal, MLA on previous occasions, the same could not be served due to different reasons. Therefore, the Committee has desired that a special messenger of Haryana Vidhan Sabha be deputed to serve the summons dusti to Shri Karan Singh Dalal, MLA firstly at the MLA Flat allotted to him then at his permanent address.
6.	08.05.2018	1	Meeting adjourned for want of quorum.
7.	16.05.2018	3	Meeting adjourned for want of quorum.
8.	25.05.2018	4	Meeting adjourned for want of quorum.

1	2	3	4
9.	15.06.2018	4	Meeting adjourned for want of quorum.
10.	07.07.2018	1	Meeting adjourned for want of quorum.
11.	21.07.2018	4	Meeting adjourned for want of quorum.
12.	10.08.2018	2	Meeting adjourned for want of quorum.
13.	13.08.2018	5	<p>(1) The Committee drafted its Fifth preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA,</p> <p>(2) Fourth preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA and</p> <p>(3) Second preliminary Report on the Privilege issue against Sh. Kehar Singh, MLA given notice of by Shri Shyam Singh Rana, MLA. Confirmation of proceedings by Chairman.</p> <p>The Chairperson of the Committee Confirmation of proceedings of the meetings held on 28.02.2018, 06.04.2018, 12.04.2018, 17.04.2018, 20.04.2018, 27.04.2018, 08.05.2018, 16.05.2018, 25.05.2018, 15.06.2018, 07.07.2018, 21.07.2018 &amp; 10.08.2018.</p> <p style="text-align: center;"><b>SUMMON</b></p> <p>The Committee has decided in its own meeting held on 13.08.2018 to Summon/ notice to Sh. Karan Singh Dalal, MLA, and Sh. Kuldip Sharma, MLA, both contemnors in the matters of alleged breach of Privilege given notice of by Sh. Gian Chand Gupta, MLA in both matters for appearing before the Committee in its meeting to be held on 19.09.2018. Sh. Karan Singh Dalal, MLA be requested to appear at 12.15 P.M. and Sh. Kuldip Sharma, MLA be requested to appear at 01.15 P.M. in the Committee Room of Haryana Vidhan Sabha, Chandigarh.</p>
14.	24.08.2018	1	Meeting adjourned for want of quorum.
15.	04.09.2018	1	Meeting adjourned for want of quorum.

1	2	3	4
16.	07.09.2018	5	<p>(1) The Committee drafted its Fifth preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA,</p> <p>(2) Fourth preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA and</p> <p>(3) Second preliminary Report on the Privilege issue against Sh. Kehar Singh, MLA given notice of by Shri Shyam Singh Rana, MLA.</p>
17.	14.09.2018	2	Meeting adjourned for want of quorum.
18.	19.09.2018	4	Meeting adjourned for want of quorum.
19.	28.09.2018	2	Meeting adjourned for want of quorum.
20.	05.10.2018	1	Meeting adjourned for want of quorum.
21.	26.10.2018	3	Meeting adjourned for want of quorum.
22.	19.11.2018	1	Meeting adjourned for want of quorum
23.	30.11.2018	7	<p>The Committee has considered the Privilege issues against Sh. Karan Singh Dalal, MLA , Sh. Kuldip Sharma, MLA and Shri Kehar Singh, MLA given notice of by Shri Gian Chand Gupta, MLA and Shri Shyam Singh Rana, MLA which has been referred by the House to the Committee for examination and report. The request of Sh. Karan Singh Dalal, MLA. Palwal and Sh. Kuldip Sharma, MLA. for exception from appearance before the Committee on Privileges for 19.09.2018 have placed before the Committee. The same has been considered and accepted.</p>
24.	15.12.2018	3	Meeting adjourned for want of quorum.
25.	20.12.2018	3	Meeting adjourned for want of quorum.
26.	26.12.2018	5	<p>(1) The Committee drafted its Sixth preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA,</p> <p>(2) Fifth preliminary Report on the Privilege issue against Sh. Kuldip Sharma, MLA given notice of by Shri Gian Chand Gupta, MLA and</p>

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			(3) Third preliminary Report on the Privilege issue against Sh. Kehar Singh, MLA given notice of by Shri Shyam Singh Rana, MLA.
27.	12.01.2019	6	<p>The Committee has decided to Summon/notice to Sh. Karan Singh Dalal, MLA, and Sh. Kuldip Sharma, MLA, both contemnors in the matters of alleged breach of Privilege given notice of by Sh. Gian Chand Gupta, MLA in both matters for appearing before the Committee in its meeting to be held on 07.02.2019. Sh. Karan Singh Dalal, MLA be requested to appear at 12.15 P.M. and Sh. Kuldip Sharma, MLA be requested to appear at 01.15 P.M. in the Committee Room of Haryana Vidhan Sabha, Chandigarh.</p> <p>Confirmation of proceedings by Chairman.</p> <p>The Chairperson of the Committee Confirmation of proceedings of the meeting held on 13.08.2018, 24.08.2018, 04.09.2018, 07.09.2018, 14.09.2018, 19.09.2018, 28.09.2018, 05.10.2018, 26.10.2018, 19.11.2018, 30.11.2018, 15.12.2018, 20.12.2018 and 26.12.2018.</p>
28.	25.01.2019	1	Meeting adjourned for want of quorum.
29.	09.02.2019	1	Meeting adjourned for want of quorum.
30.	09.02.2019	1	Meeting adjourned for want of quorum.
31.	16.02.2019	5	<p>PAPER PLACED BEFORE THE COMMITTEE</p> <p>Application addressed to the Hon'ble Chairman, Privilege Committee, Vidhan Sabha, Chandigarh, received from Sh. Raghbir Singh, House No. 592, Sector-12, Panchkula was placed before the Committee, which considered the same and discussed the matter. After discussion, the Committee desired that the application is not related to the Committee and the same be filed.</p>
32.	07.03.2019	3	Meeting adjourned for want of quorum.

## **SUBJECT COMMITTEE ON PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2018-2019 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 25th April, 2018. Shri Subhash Barala, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 48 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 25.04.2018 to 31.03.2019)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Subhash Barala, M.L.A.	
2.	Shri Udai Bhan M.L.A.	
3.	Shri Zakir Hussain, M.L.A.	
4.	**Dr. Hari Chand Midha, M.L.A.	
5.	Shri Kulwant Ram Bazigar, M.L.A.	
6.	Shri Balwan Singh Daulatpuria, M.L.A.	
7.	Shri Lalit Nagar, M.L.A.	
8.	Shri Ravinder Kumar, M.L.A.	
9.	Shri Shyam Singh Rana, M.L.A.	
10.	*Shri Anand Singh Dangi, M.L.A.	
11.	*Shri Tejpal Singh Tanwar, M.L.A.	
12.	*Shri Rahish Khan, M.L.A.	
13.	***Shri Jasbir Deswal, M.L.A.	
14.	****Dr. Krishan Lal Middha, M.L.A.	

\* Shri Anand Singh Dangi, M.L.A., Shri Tejpal Singh Tanwar, M.L.A. & Shri Rahish Khan, M.L.A. were nominated as Special Invitees to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 08.05.2018 for the remaining period of the year 2018-19.

\*\* Dr. Hari Chand Midha, M.L.A. a member of the Subject Committee expired on 26.08.2018.

\*\*\* Shri Jasbir Deswal, M.L.A. was nominated as a member to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 30.08.2018 for the remaining period of the year 2018-19.

\*\*\*\* Dr. Krishan Lal Middha, M.L.A. was nominated as a Special Invitee to serve on the Subject Committee by the Hon'ble Speaker w.e.f. 06.02.2019 for the remaining period of the year 2018-19.



**Meetings held and Business transacted**

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table:-

Sr.	Date of meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	04.05.2018	06	The Joint Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	09.05.2018	08	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2017-2018 for improvement in the Public Works (B&R) Department.
3.	14.05.2018 (New Delhi)	06	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2017-2018 for improvement in the Public Works (B&R) Department.
4.	23.05.2018	07	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department. The Committee also scrutinized the replies to the questionnaire framed by the Committee in the financial year 2017-2018 for improvement in the Public Works (B&R) Department.
5.	30.05.2018	08	The Committee scrutinized the replies to the questionnaire framed by the Committee in the financial year 2017-2018 for improvement in the Public Works (B&R) Department.
6.	04.06.2018	08	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department, Chandigarh.
7.	13.06.2018	07	Resumption of oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department, Chandigarh.
8.	19.06.2018	06	The Committee framed the questionnaire from Sr. Nos. 1 to 24 for improvement in Public Health Engineering Department.

1	2	3	4
9.	25.06.2018 (New Delhi)	09	The Committee framed the questionnaire from Sr. Nos. 25 to 28 for improvement in Public Health Engineering Department.
10.	03.07.2018	09	The Committee framed the questionnaire from Sr. Nos. 29 to 50 for improvement in Public Health Engineering Department.
11.	10.07.2018	07	The Committee framed the questionnaire from Sr. Nos. 01 to 06 for improvement in Irrigation & Water Resources Department.
12.	17.07.2018	07	The Committee framed the questionnaire from Sr. Nos. 07 to 10 for improvement in Irrigation & Water Resources Department.
13.	24.07.2018	09	The Committee framed the questionnaire from Sr. Nos. 11 to 16 for improvement in Irrigation & Water Resources Department.
14.	01.08.2018	10	The Committee framed the questionnaire from Sr. Nos. 51 to 57 for improvement in Public Health Engineering Department and from Sr. Nos. 17 to 21 for improvement in Irrigation & Water Resources Department.
15.	06.08.2018	06	The Committee framed the questionnaire from Sr.Nos. 1 to 09 for improvement in Power Department.
16.	21.08.2018	11	The Committee passed Condolence Resolution on the sad demise of Shri Atal Bihari Vajpayee, Former Prime Minister of India. The Committee also framed the questionnaire from Sr.Nos. 10 to 20 for improvement in Power Department.
17.	29.08.2018	08	The Committee passed Condolence Resolutions on the sad demise of Shri Hari Chand Midha, M.L.A., a member of the Committee.
18.	14.09.2018 (New Delhi)	04	The Committee framed the questionnaire from Sr.Nos. 21 to 24 for improvement in Power Department.
19.	16.09.2018 (Datia M.P.)	04	The Committee framed the questionnaire from Sr.Nos. 25 to 30 for improvement in Power Department.
20.	17.09.2018 (Bhopal M.P.)	04	The Committee discussed with the Additional Secretary & other officers of Madhya Pradesh

1	2	3	4
			Legislative Assembly regarding the matters of common interest of both the States.
21.	19.09.2018 (Ujjain M.P.)	04	The Committee framed the questionnaire from Sr.Nos. 31 to 32 for improvement in Power Department.
22.	21.09.2018 (Gwalior M.P.)	04	The Committee framed the questionnaire from Sr.Nos. 33 to 40 for improvement in Power Department.
23.	22.09.2018 (New Delhi)	05	The Committee framed the questionnaire from Sr.Nos. 41 to 48 for improvement in Power Department.
24.	27.09.2018	05	The Committee framed the questionnaire from Sr.Nos. 1 to 06 for improvement in Public Works (B&R) Department.
25.	08.10.2018	05	The Committee framed the questionnaire from Sr.Nos. 7 to 10 for improvement in Public Works (B&R) Department.
26.	16.10.2018	09	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department. The Committee also framed the questionnaire from Sr.Nos. 22 to 24 for improvement in Irrigation & Water Resources Department.
27.	22.10.2018	08	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
28.	29.10.2018	09	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
29.	05.11.2018	04	The Committee framed the questionnaire from Sr.Nos. 11 to 13 for improvement in Public Works (B&R) Department.
30.	14.11.2018	09	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.

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31.	21.11.2018.	06	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
32.	26.11.2018	04	The Chairperson and officer present waited till 12.45 P.M. but there was no quorum. Hence, no business could be transacted.
33.	01.12.2018 (New Delhi)	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
34.	10.12.2018	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department. The Committee also framed the questionnaire from Sr.Nos. 14 to 22 for improvement in Public Works (B&R) Department.
35.	18.12.2018	07	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
36.	31.12.2018 (New Delhi)	05	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
37.	09.01.2019	10	The Committee postponed the oral examination of the Principal Secretary to Government, Haryana, Public Health Engineering Department.
38.	16.01.2019	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
39.	22.01.2019	03	The Member, Special Invitees and officers present waited till 03.45 P.M. but there was no quorum. Hence, no business could be transacted.
40.	23.01.2019	05	The Committee postponed the oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources

1	2	3	4
			Department. The Committee passed Condolence Resolution on the sad demise of Sardar Jaswinder Singh Sandhu, MLA
41.	29.01.2019	07	The Committee orally examined the Principal Secretary to Government, Haryana, Public Health Engineering Department.
42.	02.02.2019 (Suraj Kund, Faridabad)	04	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
43.	05.02.2019	08	The Committee orally examined the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
44.	10.02.2019 (New Delhi)	03	The Committee partly drafted its 6th Report for the year 2018-19.
45.	12.02.2019 (Vadodara, Gujarat)	04	The Committee partly drafted its 6th Report for the year 2018-19.
46.	13.02.2019 (Kevadia, Gujarat)	04	The Committee drafted its 6th Report for the year 2018-19.
47.	14.02.2019 (Gandhinagar, Gujarat)	04	The Committee discussed with the Senior Deputy Secretary of Gujarat Legislative Assembly regarding various developmental works which were being done by the Public Health, Irrigation, Power and Public Works (B&R) Departments of the State of Gujarat.
48.	16.02.2019 (New Delhi)	05	The Committee finalized its 6th Report for the year 2018-2019.

#### Report presented

The Subject Committee presented the Sixth Report for the year 2018-2019 to the House on 27.02.2019.

#### Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## HOUSE COMMITTEE

The Committee consisting of five Members was nominated by the Hon'ble Speaker on 25th April, 2018. Vide notification No. Hostel/HC/1/2018-19/31, dated 25th April, 2018 for the year 2018-2019.

Hon'ble Deputy Speaker was Ex-Oficio Chairperson of the Committee.

The Committee held 04 meetings during the period under review.

The name of the Members and number of meeting attended by the each member are given below :-

Sr.No.	Name of Member	Number of meeting attended
1.	Smt. Santosh Yadav, Deputy Speaker	3
2.	Shri Naseem Ahmed, MLA	3
3.	Shri Shyam Singh Rana, MLA	4
4.	Smt. Bimla Choudhary, MLA	2
5.	Shri Ravinder Kumar, MLA	2

### Meeting held and Business Transacted

Details showing the date of the meeting held, numbers of members present and business transacted in each meeting are as given below :-

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1	16-05-2018	3	Discussion with the additional Chief Secretary to Government Haryana P.W. (B&R) Department Regarding the Renovation of Top Floor of Haryana MLA Hostel, Sector-3, Chandigarh.
2	23-05-2018	3	Discussion with the Director, Hospitality Organization, Haryana Regarding Improvement in the quality of food and services in the MLA Hostel, Sector-3, Chandigarh and Haryana Bhawan, New Delhi.
3.	25-07-2018	3	Discussion regarding Maintenance work in the Haryana MLA Hostel Canteen, Sector-3, Chandigarh.
4.	20-02-2019	5	1. Discussion regarding change the electricity connection of Booster in the Haryana MLAs Hostel, Sector-3, Chandigarh. 2. Allotment of MLA Flat & Motor Garage.

## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES

The Hon'ble Speaker was authorized by a motion passed by the Haryana Vidhan Sabha in its sitting held on 6th March, 2018 to nominate the Members of the Committee and also appoint the Chairperson of the Committee. Accordingly, the Hon'ble Speaker Constituted the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2018-2019 and Shri Balwant Singh, MLA was appointed as a Chairperson of the Committee on 25th April, 2018.

The names of the Members of the Committee and number of meeting attended by each of them out of the total number of 67 meetings held during the period under review i.e. for the year 2018-2019 are given below:-

Sr. No.	Name of Members	Number of meetings attended	
1.	Shri Balwant Singh, M.L.A.	Chairperson	60
2.	Smt. Kiran Choudhry, M.L.A.	Member	Nil
3.	Shri Pirthi Singh, M.L.A.	Member	49
4.	Smt. Bimla Chaudhary,, M.L.A.	Member	60
5.	Shri Kulwant Ram Bazigar, M.L.A.	Member	26
6.	Shri. Bishamber Singh Balmiki, M.L.A.	Member	48
7.	Shri Rajdeep Singh Phogat, M.L.A.	Member	22
8.	Shri Balkour Singh Kalanwali, M.L.A.	Member	35
9.	Shri Rahish Khan, M.L.A.	Member	14

### MEETING HELD AND BUSINESS TRANSACTED

The details showing the dates of meeting, number of Members present and business transacted at each meeting are given below :-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	02.05.2018	4	<ol style="list-style-type: none"> <li>1. Welcome address to the Committee by Under Secretary. The Chairperson thanked of the Hon'ble Speaker for nominating as Chairperson of this important Committee.</li> <li>2. The Committee selected the Development &amp; Panchyats Department &amp; Tourism Department for the Oral examination/ scrutiny in one of its subsequent meetings for the year 2018-2019.</li> <li>3. The Committee further selected the following departments for implementation of observations/recommendations made in its 41st Report:-               <ol style="list-style-type: none"> <li>(i) Power Department</li> <li>(ii) Haryana Shehari Vikas Pradhikaran Department (HSVP)</li> <li>(iii) Haryana State Co-operative Supply and Marketing Federation Limited (Cooperation Department)</li> <li>(iv) Forest Department.</li> </ol> </li> <li>4. The Committee decided to hold its own meeting on 12th May, 2018 at 2.00 P.M at Benmore Circuit House, Shimla (H.P).</li> </ol>
2.	8-05-2018	4	<ol style="list-style-type: none"> <li>1. The Committee discussed the recommendations/observations for implementation contained in its 41st Report.</li> <li>2. The Committee decided to oral examination of the Additional Chief Secretary to Government Haryana, Power Department on 16th May, 2018 at 2.30 P.M. in respect of implementation of recommendations/ observations of the Committee in its 41st Report.</li> </ol>



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			3. The Committee also decided to undertake its study tour to the States of Manipur and Sikkim from 20.05.2018 to 26.05.2018.
3.	12-05-2018 (Shimla)	3	The Committee discussed about the implementation of recommendations/ observations regarding Power Department.
4.	16-05-2018	7	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Additional Chief Secretary to Government Haryana, Power Department in respect of Implementation of recommendations/observations of the Committee in its 41st Report.</li> <li>3. The Committee decided to oral examination of the Principal Secretary to Government Haryana, Town and Country planning Department on 6th June, 2018 at 12.00 Noon. in respect of implementation of recommendations/observations of the Committee in its 41st Report.</li> </ol>
5.	19-05-2018 (New Delhi)	6	The Committee discussed the questionnaire of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, Haryana Legislative Assembly, Chandigarh.
6.	20-05-2018 (Imphal)	3	The Committee discussed with the Sister Committee of Manipur Legislative Assembly, Imphal i.e. Shri Y. Surchandra Singh, Chairperson & Members of SC/ST Committee and Officer/officials Manipur Legislative Assembly regarding general working, scope and functions of the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department of Imphal and also exchanged their views on different point of common interests.
7.	21-05-2018 Moreh (Manipur)	3	The Committee scrutinized the material regarding implementation of recommendations/ observations of the Committee in its 41st Report received from the Managing Director, Haryana Power Generation Corporation Limited (HPGCL), Panchkula, Power Department.

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8.	23-05-2018 (Gangtok)	3	The Committee discussed the matters of common interests with the Secretary and Officers/officials of Sikkim Legislative Assembly, Gangtok regarding General working, scope and functions of the Committee on the Welfare of Scheduled Caste, Scheduled Tribes and Backward Classes Department of Gangtok and also exchanged their views on different points of common interests.
9.	24-05-2018 Nathula Pass (Sikkim)	3	The Committee partly scrutinized the material regarding implementation of recommendations/ observations of the Committee in its 41st Report received from the Managing Director, Haryana Power Generation Corporation Limited (HPGCL), Panchkula, Power Department
10.	26-05-2018 Darjeeling (West Bengal)	3	The Committee scrutinized the material regarding implementation of recommendations/ observations of the Committee in its 41st Report received from the Managing Director, Haryana Vidyut Prasaran Nigam Limited (HVPNL), Panchkula, Power Department
11.	27-05-2018 (New Delhi)	5	The Committee partly scrutinized the material regarding implementation of recommendations/ observations of the Committee in its 41st Report received from the Managing Director, Haryana Vidyut Prasaran Nigam Limited (HVPNL), Panchkula, Power Department
12.	30-05-2018	5	The Committee discussed about the implementation of observations/ recommendations made by the Committee in its 41st Report relating to Haryana Shehari Vikas Pradhikaran (HSVP).
13.	6-06-2018	6	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Oral examination of the Principal Secretary to Government Haryana, Town and Country Planning Department in respect of implementation of recommendations/ observations of the Committee in its 41st Report.</li> <li>3. The Committee decided to hold its own meeting at Haryana. Bhawan, New Delhi on 9.6.2018 at 10.00 A.M.</li> </ol>

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14.	9-06-2018 (New Delhi)	6	The Committee decided to oral examination of the Additional Chief Secretary to Government Haryana, Dakshin Haryana Bijli Vitran Nigam Ltd. on 20th June, 2018 at 2.30 P.M. in respect of implementation of recommendations/ observations of the Committee in its 41st Report.
15.	14-06-2018	5	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Committee discussed about implementation of recommendations/ observations of the Committee in its 41st Report relating to Power Department (Dakshin Haryana Bijli Vitran Nigam Ltd.).</li> </ol>
16.	20-06-2018	6	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Additional Chief Secretary to Government, Haryana, Public Works (B&amp;R) Department has requested to the Committee to postponed the Oral examination of the Power Department to be held on dated 20-06-2018. The Committee again decided to orally examine the said Department in the subsequent meeting to be held on 27th June, 2018 at 2.30 P.M.</li> <li>3. The Committee decided to hold its own meeting on 23rd June, 2018 at 2.00 P.M at Amritsar (Punjab).</li> </ol>
17.	23-06-2018 (Amritsar)	6	The Committee discussed the replies/ consolidated replies furnished by the wings of the Power Department regarding implementation of recommendations/ observations made by the Committee in its 41st Report.
18.	27-06-2018	7	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Committee decided to orally examine the departmental representatives of the Cooperation Department and Forest Department on 11th July, 2018 at 2.30 P.M. in respect of implementation of recommendations/observations of the Committee in its 41st Report.</li> </ol>

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			3. Oral examination of the Additional Chief Secretary to Government Haryana, Power Department in respect of implementation of recommendations/observations of the Committee in its 41st Report relating to Dakshin Haryana Bijli Vitran Nigam Ltd.
19.	4-07-2018	5	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Oral examination of the Principal Secretary to Government Haryana, Town and Country Planning Department in respect of implementation of recommendations/observations of the Committee in its 41st Report.</li> <li>3. The Committee decided to hold its own meeting on 7th July, 2018 at 2.00 P.M. at Haryana Bhawan, New Delhi.</li> </ol>
20.	7-07-2018 (New Delhi)	6	<ol style="list-style-type: none"> <li>1. The Committee decided the implementation of following Departments on 25th July, 2018 at 2.30 P.M:- <ol style="list-style-type: none"> <li>(i) Oral examination of the Principal Secretary to Government Haryana, Urban Development Department (Local Bodies) in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and Status report thereon.</li> <li>(ii) Oral examination of the Additional Chief Secretary to Government Haryana, School Education Department in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and Status report thereon.</li> </ol> </li> <li>2. The Committee scrutinized the material regarding implementation of recommendations / observations of the Committee in its 41st Report received from</li> </ol>

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			the Managing Director, Dakshin Haryana Bijli Vitran Nigam Limited (DHBVNL), Panchkula, Power Department.
21.	11-07-2018	2	Want of quorum.
22.	20-07-2018 Nainital (U.K)	7	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Committee discussed about the implementation of recommendations/ observations made by the Committee in its 41st Report relating to Urban Local Bodies Department and School Education Department.</li> <li>3. The Committee scrutinized the material relating to Uttar Haryana Bijli Vitran Nigam Limited (UHBVN) Panchkula, received from the Power Department, regarding implementation of recommendations/ observations of the Committee in its 41st Report.</li> </ol>
23.	25-07-2018	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Additional Chief Secretary to Government, Haryana, School Education Department has requested to the Committee to postpone the Oral examination of the School Education Department to be held on dated 25-07-2018.</li> <li>3. Oral examination of the Principal Secretary to Government Haryana, Urban Development Department (Local Bodies) in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and Status report thereon.</li> <li>4. The Committee decided to orally examine the departmental representatives of Cooperation Department and Forest Department in the meeting to be held on 8th August, 2018 at 2.30 P.M.</li> </ol>

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24.	1-08-2018	5	<ol style="list-style-type: none"> <li>1. Confirmation of the Proceedings.</li> <li>2. The Committee scrutinized the material received from the Power Department. After going through the reply the Committee decided to drop all the recommendations/ observations made by the Committee in its 41st Report relating to all wings of Power Department (HPGCL, HVPNL, UHBVNL &amp; DHBVNL).</li> </ol>
25.	8-08-2018	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Additional Chief Secretary to Government, Haryana, Food Civil Supplies &amp; Consumer Affairs Department has requested to the Committee to postpone the oral examination of the Cooperation department to be held on 8.8.2018 by stating that Smt. Navraj Sandhu, Concerned Additional Chief Secretary to Government, Haryana is on leave and she is only the link Officer.</li> <li>3. The Additional Chief Secretary to Government, Haryana, Forest &amp; Wildlife Department has requested to the Committee to Postpone the Oral examination of the Forest &amp; Wildlife Department to be held on dated 8-08-2018.</li> <li>4. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Chief Administrator, Haryana Shehri Vikas Pradhikaran (HSVP), Panchkula.</li> <li>5. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 11th August, 2018 at 12.00 Noon.</li> </ol>
26.	11-08-2018 (New Delhi)	4	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material received from the Chief Administrator, Haryana Shehri Vikas Pradhikaran (HSVP) Department. After going through the reply given by the department, the Committee was satisfied and decided to drop all the</li> </ol>

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			recommendations/observations made by the Committee in its 41st Report relating to said Department.
			2. The Committee decided to orally examine the departmental representatives of the Urban Local Bodies Department and School Education Department in the meeting to be held on 29th August, 2018 at 2.00 P.M.
27.	25-08-2018 (New Delhi)	6	Condolence Resolution on the sad demise of Shri Atal Bihari Vajpayee, Ex-Prime Minister of India and Smt. Harpal Kaur, Wife of Dr. Pawan Saini, MLA.
28.	29-08-2018	5	<p>1. Condolence Resolution on the sad demise of Dr. Hari Chand Middha, MLA.</p> <p>2. Due to unfortunate death of sitting MLA the Committee decided to postponed the oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department, Haryana and the Additional Chief Secretary to Government, Haryana, School Education Department.</p> <p>3. The Committee decided to hold its own meeting on 1st September, 2018 at 2.00 P.M at Haryana Bhawan, New Delhi.</p>
29.	01-09-2018 (New Delhi)	4	<p>1. Paper placed before the Committee.</p> <p>2. The Committee decided to orally examine the departmental representatives of the Cooperation Department and Forest Department in the meeting to be held on 19th September, 2018 at 2.00 P.M.</p> <p>3. The Committee decided to undertake its study tour to the State of Uttar Pradesh w.e.f 26.09.2018 to 30.09.2018.</p>
30.	15-09-2018 (New Delhi)	4	<p>1. Paper placed before the Committee.</p> <p>2. The Committee discussed about the implementation of recommendations/ observations made by the Committee in its 41st Report relating to Cooperation Department and Forest Department.</p>

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31.	19-09-2018	4	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Additional Chief Secretary to Government Haryana, Cooperation Department in respect of implementation of recommendations/ observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and Status report thereon.</li> <li>3. Oral examination of the Additional Chief Secretary to Government Haryana, Forest Department in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and Status report thereon.</li> </ol>
32.	25-09-2018 (New Delhi)	4	The Committee discussed about the study tour to the State of Uttar Pradesh from 26th to 30th September, 2018.
33.	26-09-2018 Agra (U.P)	4	The Committee prepare the questionnaires so that the information from the joint Committees on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Uttar Pradesh Administration and Uttar Pradesh Legislative Assembly, Lucknow be obtained.
34.	27-09-2018 (Allahabad)	4	The Committee analysis the beneficial Schemes for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana State, so that a comparative analyses be discussed with the Sister Committee on Scheduled Castes and Scheduled Tribes of Uttar Pradesh Legislative Assembly, Lucknow.
35.	28-09-2018 (Lucknow)	3	The Committee discussed with the Sister Committee of Uttar Pradesh Legislative Assembly, Lucknow. Shri Ram Naresh Rawat, Chairperson & Members of SC/ST Committee, concerned Officer/officials of Uttar Pradesh Legislative Assembly and concerned Officer/ officials of Social Welfare Department of Uttar



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			Pradesh discussed the general working, scope and functions of the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department of Lucknow and of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Both the Committees exchanged their views on different point of common interests.
36.	30-09-2018 (New Delhi)	3	The Committee scrutinized the document provided by the Officers of Uttar Pradesh Legislative Assembly, Lucknow.
37.	4-10-2018	5	The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Haryana, Panchkula, Cooperation Department.
38.	12-10-2018	4	The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Haryana, Panchkula (The Haryana State Cooperative Labour & Construction Federation Ltd.), Cooperation Department.
39.	17-10-2018	7	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Panchkula, i.e. Haryana State Federation of Cooperative Sugar Mills Ltd. and Haryana State Cooperative Supply and Marketing Federation Ltd. Cooperation Department.</li> </ol>
40.	23-10-2018	6	The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Panchkula, i.e. Haryana State Cooperative Development Federation Ltd. (HARCOFED) and Haryana State Cooperative Apex Bank Ltd. (HARCO Bank) Cooperation

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41.	31-10-2018	5	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Haryana, Panchkula, i.e Haryana State Cooperative Housing Federation Ltd. and Haryana State-Cooperative Agricultural and Rural Development Bank Ltd., Cooperation Department.</li> <li>2. The Committee decided to orally examine the departmental representatives of the departments of Urban Local Bodies, School Education, Skill Development &amp; Industrial Training in the meeting to be held on 14th November, 2018 at 2.00 P.M.</li> </ol>
42.	5-11-2018	4	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Registrar, Cooperative Societies, Haryana, Panchkula, i.e Haryana Dairy Development Cooperative Federation Ltd. Cooperation Department.</li> <li>2. The Committee decided to hold its own meeting on 10th November, 2018 at 10.30 A.M. at Haryana Bhawan, New Delhi.</li> </ol>
43.	10-11-2018 (New Delhi)	5	<p>The Committee discussed about the implementation of observations/recommendations made by the Committee in its 41st Report relating to Urban Local Bodies Department, School Education Department, Skill Development and Industrial Training Department.</p>
44.	14-11-2018	4	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Additional Chief Secretary to Government, Haryana, School Education Department has requested for Postponed the Oral examination of the School Education Department to be held on dated 14-11-2018.</li> </ol>

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			<p>3. Oral examination of the Additional Chief Secretary to Government Haryana, Urban Development Department (Local Bodies) in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and submitted Status report thereon.</p> <p>4. Oral examination of the Additional Chief Secretary to Government Haryana, Skill Development and Industrial Training Department in respect of implementation of recommendations/observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories and submitted Status report thereon.</p> <p>5. The Committee decided to orally examine the departmental representatives of Development &amp; Panchayats Department, Tourism Department and Public Works (B&amp;R) Department in the meeting to be held on 27th November, 2018 at 2.00 P.M.</p> <p>6. The Committee also decided to hold its own meeting on 17th November, 2018 at 11.30 A.M. at Haryana Bhawan, New Delhi.</p>
45.	17-11-2018 (New Delhi)	3	The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Principal Chief Conservator of Forest Department.
46.	20-11-2018	4	The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Principal Chief Conservator of Forest Department.
47.	27-11-2018	6	<p>1. Papers placed before the Committee.</p> <p>2. Oral examination of the Principle Secretary to Government Haryana, Development &amp;</p>

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			<p>Panchayats Department in respect of non-supply of Material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Development &amp; Panchayats Department, Haryana.</p>
			<p>3. The Committee selected the Irrigation &amp; Water Resources Department for the oral examination in one of its subsequent meetings.</p> <p>4. The Committee decided to orally examine the departmental representatives of Public Works (B&amp;R) Department, Home Department and Public Health Engineering Department in the meeting to be held on 12th December, 2018 at 2.00 P.M.</p>
48.	4-12-2018	6	<p>1. The Committee scrutinized the material received from the Forest Department. After going through the reply given by the department the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 41st Report.</p> <p>2. The Committee also scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Director, Secondary Education, Panchkula, School Education Department.</p> <p>3. Confirmation of Proceedings.</p> <p>4. The Committee decided to hold its own meeting on 8th December, 2018 at 11.00 A.M. at Haryana Bhawan, New Delhi.</p> <p>5. The Committee decided to undertake its study tour to the State of Kerala from 17.12.2018 to 22.12.2018.</p>
49.	8-12-2018 (New Delhi)	5	<p>1. Paper placed before the Committee.</p> <p>2. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received</p>

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			from the Director, Secondary Education, Panchkula, School Education Department.
50.	12-12-2018	4	<ol style="list-style-type: none"> <li>1. The Additional Chief Secretary to Government, Haryana, Tourism Department has requested to Postponed the Oral examination of the School Education Department to be held on dated 12-12-2018.</li> <li>2. The Additional Chief Secretary to Government, Haryana, Home Department has requested to Postponed the Oral examination to be held on dated 12-12-2018.</li> <li>3. The Additional Chief Secretary to Government, Haryana, Public Health Engineering Department has requested to Postponed his Oral examination to be held on dated 14-11-2018.</li> <li>4. The Committee scrutinized the material received from the School Education Department. After going through the reply given by the department the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 41st Report.</li> </ol>
51.	16-12-2018 (New Delhi)	6	The Committee again discussed about the study tour to the State of Kerala from 17th to 22nd December, 2018.
52.	17-12-2018 (Munnar, Kerala)	4	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Director, Haryana Skill Development &amp; Industrial Training Department.</li> <li>2. Due to some disturbance at Sabarimala temple in the Kerala State, the Committee has decided to own meeting at Eurmely instead of Sabarimala on 18th December, 2018 and accordingly, minor Changes were made in the tour programme.</li> </ol>
53.	18-12-2018 (Eurmely)	4	The Committee prepare the questionnaire so that the information in respect of the Welfare of Scheduled Castes, Scheduled Tribes and

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			Backward Classes of Kerala Legislative Assembly, Thiruvanthapuram be obtained.
54.	19-12-2018 Alappuzha (Alleppey)	4	The Committee analysis the beneficial Scheme for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana State, so that a same may be compare with the Sister Committee on Scheduled Castes and Scheduled Tribes of Kerala Legislative Assembly, Thiruvanthapuram.
55.	20-12-2018 (Thiruvanthapuram)	4	The Committee discussed with the Sister Committee of Kerala Legislative Assembly, Thiruvanthapuram. Shri B. Sathyan, Chairperson, Members of SC/ST Committee and concerned Officer/officials of Kerala Legislative Assembly and Director, Social Tribes Development & Backward Classes Development Department, Kerala discussed the general working, scope and functions of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes & Social Tribes Development Department of Kerala. Representative of both the Committees and Department exchanged their views on different points of common interests.
56.	21-12-2018 Kanya Kumari (Tamil-nadu)	4	The Committee scrutinized the document provided by the Officers of Kerala Legislative Assembly, Thiruvanthapuram.
57.	23-12-2018 (New Delhi)	6	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Committee partly scrutinized the material regarding implementation of recommendations/observations made by the Committee in its 41st Report received from the Director, Haryana Skill Development &amp; Industrial Training Department.</li> <li>3. The Committee has decided to orally examine the departmental representatives of the departments Tourism, Public Works (B&amp;R), Home and Public Health Engineering in the meeting to be held on 8th January, 2019 at 2.00 P.M.</li> </ol>

1	2	3	4
58.	2-01-2019	6	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material received from the Haryana Skill Development &amp; Industrial Training Department. After going through the reply given by the department, the Committee was satisfied and decided to <b>drop</b> all the recommendations/observations made by the Committee in its 41st Report.</li> <li>2. The Committee decided to hold its own meeting on 12th January, 2019 at 10.00 A.M. at Haryana Bhawan, New Delhi.</li> </ol>
59.	9-01-2019	4	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Additional Chief Secretary to Government, Haryana, Public Health Engineering Department has requested to postponed his Oral examination to be held on dated 9-01-2019.</li> <li>3. Oral examination of the Additional Chief Secretary to Government Haryana, Tourism Department, on the reply regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana, General working of Tourism Department, Haryana and upon the Central and State Government's Schemes introduced for welfare of SC/ST&amp;BC Categories was conducted and status report thereon was also considered.</li> <li>4. Oral examination of the Additional Chief Secretary to Government Haryana, Public Works (B&amp;R) Department in respect of implementation of recommendations/ observations of the Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST &amp; OBC Categories was conducted and Status report thereon was also considered.</li> <li>5. Oral examination of the Additional Chief Secretary to Government Haryana, Home Department in respect of implementation of recommendations/observations of the</li> </ol>

1	2	3	4
			Committee in its 41st Report and upon the Central and State Government's Schemes introduced in the Department for Welfare of SC/ST & OBC Categories was conducted and Status report thereon was also considered.
60.	12-01-2019 (New Delhi)	5	The Committee scrutinized the material regarding implementation of recommendations/ observations made by the Committee in its 41st Report received from the Engineer-in-Chief, Public Health Engineering Department.
61.	15-01-2019	5	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material received from the Engineer-in-Chief, Public Health Engineering Department. After going through the reply given by the department the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 41st Report.</li> <li>2. The Committee decided to hold its own meeting on 27th January, 2019 at 4.00 P.M. at Haryana Bhawan, New Delhi.</li> </ol>
62.	27-01-2019 (New Delhi)	4	Condolence Resolution on the sad demise of Shri Jaswinder Singh Sandhu, MLA.
63.	30-01-2019	5	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Committee scrutinized the material regarding reservations/representations of Scheduled Castes, Scheduled Tribes and Backward Classes category in Department received from the Director, Development &amp; Panchayats Department.</li> <li>3. The Committee decided to hold its own meeting on 2nd February, 2019 at 10.00 A.M. at Haryana Bhawan, New Delhi.</li> </ol>
64.	2-02-2019 (New Delhi)	3	1. The Committee partly scrutinized the material regarding reservations/ representations of Scheduled Castes, Scheduled Tribes and Backward Classes category in Department received from the Director, Development & Panchayats Department.



1	2	3	4
			2. The Committee also scrutinized the material in respect of implementation of recommendations/observations made by the Committee in its 41st Report received from the Director, Urban Local Bodies Department.
65.	5-02-2019	8	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material received from the Urban Local Bodies Department. After going through the reply given by the department, the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 41st Report.</li> <li>2. The Committee partly drafted its 42nd Report of the Committee.</li> <li>3. The Committee decided to hold its own meeting on 9th February, 2019 at 4.00 P.M. at Surajkund, Faridabad.</li> </ol>
66.	9-02-2019 Surajkund Faridabad	3	<ol style="list-style-type: none"> <li>1. The Committee scrutinized the material regarding reservations/representations of Scheduled Castes, Scheduled Tribes and Backward Classes category in Department received from the Director General, Tourism Department.</li> <li>2. The Committee drafted its 42nd report for the year 2018-2019.</li> </ol>
67.	13-02-2019	4	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. The Committee scrutinized the material received from the Cooperation Department. After going through the reply given by the department, the Committee was satisfied and decided to drop all the recommendations/observations made by the Committee in its 41st Report.</li> <li>3. Confirmation of Proceedings.</li> <li>4. The Committee drafted and finalized its 42nd Report of the Committee for the year 2018-2019.</li> </ol>

The Committee held its meetings at place outside Chandigarh as details below:-

Sr.	Date of Meetings	Place of Meetings
1	2	3
1.	12-05-2018	Benmore Circuit House, Shimla (H.P)
2.	19-05-2018	Haryana Bhawan New Delhi
3.	20-05-2018	Manipur Legislative Assembly, Imphal
4.	21-05-2018	Moreh
5.	23-05-2018	Sikkim Legislative Assembly, Gangtok
6.	24-05-2018	Nathula Pass
7.	26-05-2018	Darjeeling
8.	27-05-2018	Haryana Bhawan New Delhi
9.	09-06-2018	Haryana Bhawan New Delhi
10.	23-06-2018	Amritsar (Punjab)
11.	07-07-2018	Haryana Bhawan New Delhi
12.	20-07-2018	Nainital (U.K)
13.	11-08-2018	Haryana Bhawan New Delhi
14.	25-08-2018	Haryana Bhawan New Delhi
15.	01-09-2018	Haryana Bhawan New Delhi
16.	15-09-2018	Haryana Bhawan New Delhi
17.	25-09-2018	Haryana Bhawan New Delhi
18.	26-09-2018	Agra (Uttar Pardesh)
19.	27-09-2018	Allâhabad
20.	28-09-2018	Uttar Pardesh Legislative Assembly, Lucknow
21.	30-09-2018	Haryana Bhawan New Delhi
22.	10-11-2018	Haryana Bhawan New Delhi
23.	17-11-2018	Haryana Bhawan New Delhi
24.	08-12-2018	Haryana Bhawan New Delhi
25.	16-12-2018	Haryana Bhawan New Delhi
26.	17-12-2018	Munnar, Kerala
27.	18-12-2018	Erumely
28.	19-12-2018	Alappuzha, Allephy

1	2	3
29.	20-12-2018	Kerala Legislative Assembly, Thirvanthapuram
30.	21-12-2018	Kanya Kumari (TamilNadu)
31.	23-12-2018	Haryana Bhawan New Delhi
32.	12-01-2019	Haryana Bhawan New Delhi
33.	27-01-2019	Haryana Bhawan New Delhi
34.	02-02-2019	Haryana Bhawan New Delhi
35.	09-02-2019	Surajkund, Faridabad

#### **Report Presented**

The Committee presented the Forty Second Report of the Committee for the year 2018-2019 to the House on 27th February, 2019.

#### **Proceedings**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

### COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 24th April, 2018 and was notified in the official Gazette vide Notification No. HVS-SLC-1/2018-19/27, dated 25th April, 2018.

Smt. Santosh Chauhan Sarwan was appointed as the Chairperson of the Committee by the Speaker.

The Committee held 64 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Smt. Santosh Chauhan Sarwan, M.L.A.	Chairperson	63
2.	Shri Anand Singh Dangri, M.L.A.	Member	50
3.	Smt. Rohita Rewri, M.L.A.	Member	5
4.	Shri Naseem Ahmed, M.L.A.	Member	47
5.	Shri Jaiveer Singh, M.L.A.	Member	58
6.	Shri Subhash Sudha, M.L.A.	Member	20
7.	Shri Kehar Singh, M.L.A.	Member	61
8.	Advocate General, Haryana.	Member	NIL
<b>Special Invitees</b>			
	*Dr. Raghuvir Singh Kadian, M.L.A.		38
	**Shri Sukhvinder, M.L.A.		15
	***Smt. Bimla Chaudhary, M.L.A.		10

\* Dr. Raghuvir Singh Kadian, M.L.A., nominated as Special Invitee of the Committee on dated 8th May, 2018, vide Notification No. HVS-SLC-1/2018-19/39, dated 9th May, 2018.

\*\* Shri Sukhvinder, M.L.A., nominated as Special Invitee of the Committee on dated 8th May, 2018, vide Notification No. HVS-SLC-1/2018-19/39, dated 9th May, 2018.

\*\*\* Smt. Bimla Chaudhary, M.L.A., nominated as Special Invitee of the Committee on dated 8th May, 2018, vide Notification No. HVS-SLC-1/2018-19/39, dated 9th May, 2018.

#### Rules Scrutinized

The Committee scrutinized the following Rules:-

1. The Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1957.
2. The Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.

### Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below :-

Sr. No.	Date of meetings	Number of Members/Special Invitees present	Business Transacted
1	2	3	4
1.	30.04.2018	3	1. Welcome Address. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 12th May, 2018.
2.	12.05.2018 (New Delhi)	7	1. Paper placed before the Committee.
3.	16.05.2018	6	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny.
4.	23.05.2018	7	1. Paper placed before the Committee. 2. Watching of the Implementation of the Observations/Recommendations of the previous Committee in its 46th Report. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26th May, 2018.
5.	26.05.2018	5	1. Paper placed before the Committee. 2. Watching of the Implementation of the Observations/Recommendations of the previous Committee in its 46th Report.
6.	30.05.2018	8	1. Paper placed before the Committee. 2. Watching of the Implementation of the Observations/Recommendations of the previous Committee in its 46th Report.
7.	06.06.2018	7	1. Papers placed before the Committee. 2. Study of the Haryana Canal and Drainage Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th June, 2018.

1	2	3	4
8.	09.06.2018 (New Delhi)	5	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Study of the Haryana Canal and Drainage Act, 1974.</li> </ol>
9.	13.06.2018	9	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Study of the Haryana Canal and Drainage Act, 1974.</li> </ol>
10.	20.06.2018	6	<ol style="list-style-type: none"> <li>1. Study of the Haryana Canal and Drainage Act, 1974.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23rd June, 2018.</li> </ol>
11.	23.06.2018 (New Delhi)	7	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994 as contained in its 46th Report.
12.	27.06.2018	8	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Minor Mineral Concession, Stocking, Transportation Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957 as contained in its 46th Report.
13.	04.07.2018	9	<ol style="list-style-type: none"> <li>1. Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Punjab Sugarcane (Regulation of Purchase and Supply) Rules, 1992 framed under the Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953, as contained in its 46th Report.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 7th July, 2018.</li> </ol>
14.	07.07.2018 (New Delhi)	7	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Punjab Slum Areas (Improvement and Clearance) Rules, 1962

1	2	3	4
			framed under the Punjab Slum Areas (Improvement and Clearance) Act, 1975, as contained in its 46th Report.
15.	11.07.2018	7	<ol style="list-style-type: none"> <li>1. Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Apartment Ownership Rules, 1987 as contained in its 46th Report.</li> <li>2. The Committee decided to hold its own meeting at Ekant Guest House, Mussoorie (Uttarakhand) on 14th July, 2018.</li> </ol>
16.	14.07.2018 (Mussoorie)	4	<ol style="list-style-type: none"> <li>1. Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975 as contained in its 46th Report.</li> <li>2. The Committee decided to hold its own meeting at Nainital (Uttarakhand) on 20th July, 2018.</li> </ol>
17.	20.07.2018 (Nainital)	7	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Study of the Haryana Canal and Drainage Act, 1974.</li> </ol>
18.	25.07.2018	8	<ol style="list-style-type: none"> <li>1. Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 as contained in its 46th Report.</li> </ol>
19.	01.08.2018	5	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Oral Examination of the Principal Secretary to Government, Haryana, Irrigation and Water Resources Department Regarding non-implementation of the observations/ recommendations made by the Committee in its Forty Second Report in respect of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> </ol>

1	2	3	4
20.	04.08.2018 (New Delhi)	6	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Study of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 11th August, 2018.</li> </ol>
21.	08.08.2018	7	Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
22.	11.08.2018 (New Delhi)	5	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
23.	24.08.2018 (New Delhi)	8	Condolence Resolutions.
24.	29.08.2018	8	Condolence Resolutions.
25.	15.09.2018 (New Delhi)	7	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
26.	19.09.2018	6	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>3. Study tour programme of the Committee to the State of Rajasthan w.e.f. 28.09.2018 to 03.10.2018</li> </ol>
27.	27.09.2018 (New Delhi)	7	<ol style="list-style-type: none"> <li>1. Review the Agenda.</li> <li>2. Framing of Questionnaire to be discussed during the meeting with the Sister Committee of Rajasthan Legislative Assembly, Jaipur on 28.09.2019.</li> </ol>
28.	28.09.2018 (Jaipur)	7	1. Study of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
29.	30.09.2018 (Chittorgarh)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.



1	2	3	4
30.	01.10.2018 (Udaipur)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
31.	02.10.2018 (Mount Abu)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
32.	03.10.2018 (Ajmer)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
33.	04.10.2018 (New Delhi)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
34.	12.10.2018	5	<ol style="list-style-type: none"> <li>1. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 16.10.2018.</li> </ol>
35.	16.10.2018 (New Delhi)	5	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
36.	23.10.2018	7	<ol style="list-style-type: none"> <li>1. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26.10.2018.</li> </ol>
37.	26.10.2018 (New Delhi)	7	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
38.	30.10.2018	6	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> </ol>
39.	05.11.2018	6	<ol style="list-style-type: none"> <li>1. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13.11.2018.</li> </ol>

1	2	3	4
40.	13.11.2018 (New Delhi)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
41.	21.11.2018	7	1. Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13.11.2018.
42.	24.11.2018 (New Delhi)	6	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
43.	28.11.2018	7	Resumption of Scrutiny of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.
44.	05.12.2018	7	1. Study of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 08.12.2018. 3. Study tour programme to the State of Karnataka w.e.f. 21.12.2018 to 26.12.2018.
45.	08.12.2018 (New Delhi)	5	Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
46.	12.12.2018	5	Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
47.	20.12.2018 (New Delhi)	4	Reviewed its Agenda to be discussed in its tour to the State of Karnataka w.e.f. 21.12.2018 to 26.12.2018.
48.	22.12.2018 (Ooty)	5	Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
49.	24.12.2018 (Mysuru)	5	Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
50.	26.12.2018 (Bengaluru)	5	Study of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.

1	2	3	4
51.	27.12.2018 (New Delhi)	5	Review of the proceedings of the meetings of the Committee held during its study tour.
52.	05.01.2019 (New Delhi)	5	Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
53.	09.01.2019	5	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13.01.2019.</li> </ol>
54.	13.01.2019 (New Delhi)	2	No business was transacted for want of Quorum.
55.	16.01.2019	5	Resumption of Scrutiny of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.
56.	23.01.2019	2	No business was transacted for want of Quorum.
57.	01.02.2019 (New Delhi)	3	Reviewed the agenda to be discussed in its study tour to the State of Uttar Pradesh w.e.f. 01.02.2019 to 06.02.2019.
58.	02.02.2019 (Agra)	3	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Regulation of Property Dealers and Consultants Rules, 2009 framed under the Haryana Regulation of Property Dealers and Consultants Act, 2008 as contained in its 46th Report.
59.	03.02.2019 (Paryagraj)	3	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Haryana Air (Prevention and Control of Pollution) Act, 1981 as contained in its 46th Report.
60.	04.02.2019 (Banaras)	4	Watching of the Implementation of the Observations/ Recommendations made by the Committee in respect of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana

1.	2	3	4
			Canal and Drainage Act, 1974 as contained in its 46th Report.
61.	05.02.2019 (Ayodhya)	3	Framing the questionnaire to be discussed during the meeting with the Sister Committee of Uttar Pradesh Legislative Assembly, Lucknow on 05.02.2019.
62.	05.02.2019 (Lucknow)	4	Discussed the Scope and Functions of the Committee with the Hon'ble Speaker, Chairman of the Committee on Delegated Legislation, Secretary, Uttar Pradesh Legislative Assembly.
63.	07.02.2019 (New Delhi)	5	Reviewed the agenda to be discussed in its tour to the State of Uttar Pradesh w.e.f. 01.02.2019 to 06.02.2019.
64.	13.02.2019	5	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Oral of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department regarding replies on the observations/recommendations of the Committee made in respect of the Punjab warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1952.</li> <li>3. Oral of the Principal Secretary to Government, Haryana, Women and Child Development Department regarding non-supply of the replies on the observations/recommendations of the Committee made in respect of the Haryana Children Rules, 1974 framed under the Haryana Children Act, 1974.</li> <li>4. Confirmation of the Proceedings.5. The Committee finalized the 47th Report of the Committee for the year 2018-19.</li> </ol>

**Meetings at Places other than Chandigarh.**

The Committee held its meetings on the following dates and places:-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	12.05.18	2.	New Delhi	26.05.18
3.	New Delhi	09.06.18	4.	New Delhi	23.06.18
5.	New Delhi	07.07.18	6.	Mussoorie	14.07.18
7.	Nainital	20.07.18	8.	New Delhi	04.08.18
9.	New Delhi	11.08.18	10.	New Delhi	15.09.18
11.	New Delhi	27.09.18	12.	Jaipur	28.09.18
13.	Chittorgarh	30.09.18	14.	Udaipur	01.10.18
15.	Mount-Abu	02.10.18	16.	Ajmer	03.10.18
17.	New Delhi	04.10.18	18.	New Delhi	16.10.18
19.	New Delhi	26.10.18	20.	New Delhi	13.11.18
21.	New Delhi	24.11.18	22.	New Delhi	08.12.18
23.	New Delhi	20.12.18	24.	Ootty	22.12.18
25.	Mysuru	24.12.18	26.	Bengaluru	26.12.18
27.	New Delhi	27.12.18	28.	New Delhi	05.01.19
29.	New Delhi	13.01.19	30.	New Delhi	01.02.19
31.	Agra	02.02.19	32.	Paryagraj	03.02.19
33.	Banaras	04.02.19	34.	Ayodhya	05.02.19
35.	Lucknow	05.02.19	36.	New Delhi	07.02.19

**Report Presented**

The Committee presented its 47th Report for the year 2018-2019 to the House on the 27th February, 2019.

**Proceedings**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 21st February, 2018.

The Committee held one meeting i.e. on 7th September, 2018. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr. No.	Name of the Members	Number of meeting Attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
2	Shri Manohar Lal, Hon'ble Chief Minister	1
3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	1
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	1

#### SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

#### REPORT PRESENTED

The following report was presented on the date noted against:-

Sr.No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held from 7th September, 2018, 10th September, 2018, 11th September, 2018 (First Sitting) and 11th September, 2018 (Second Sitting) i.e. Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Paper to be laid/re-laid on the Table of the House; Presentation of Three Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon; Presentation of Supplementary Estimates (First Installment) for the year 2018-19 and the Report of the Estimates Committee thereon; Legislative Business; Questions Hours; Any other Business; Motion under Rule-15 regarding Non-stop sitting; and Motion under Rule-16 regarding adjournment of the Sabha sine-die; The Haryana Appropriation Bill in respect of Supplementary Estimates (First Installment) for the year 2018-19.	7th September, 2018

**BUSINESS ADVISORY COMMITTEE**

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 25th August, 2018.

The Committee held one meeting i.e. on 28th December, 2018. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/ Special Invitee are given below:-

Sr. No.	Name of the Members	Number of meeting Attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
2	Shri Manohar Lal, Hon'ble Chief Minister	1
3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	1
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	1

**SPECIAL INVITEE**

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

**REPORT PRESENTED**

The following report was presented on the date noted against:-

Sr.No.	Subject Matter	Date of Presentation
1.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held for 28th December, 2018 (First Sitting) and 28th December, 2018 (Second Sitting) i.e.</p> <p>Obituary References;</p> <p>Presentation and adoption of First Report of the Business Advisory Committee;</p> <p>Paper to be laid/re-laid on the Table of the House;</p> <p>Presentation of Three Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon;</p> <p>Presentation, Discussion and Voting on Supplementary Estimates (Second Installment) for the year 2018-19;</p> <p>The Haryana Appropriation Bill in respect of Supplementary Estimates (Second Installment) for the year 2018-19;</p> <p>Legislative Business; Any other Business;</p> <p>Motion under Rule-15 regarding Non-stop sitting; and Motion under Rule-16 regarding adjournment of the Sabha sine-die.</p>	28th December, 2018

**BUSINESS ADVISORY COMMITTEE**

The Business Advisory Committee which was nominated on 25th October, 2016 and the same was continued to order by the Hon'ble Speaker on the 25th August, 2018.

The Committee held one meeting i.e. on 28th December, 2018. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/ Special Invitee are given below :-

Sr. No.	Name of the Members	Number of meeting Attended
1	Shri Kanwar Pal, Hon'ble Speaker	1
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3	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4	Capt. Abhimanyu, Finance Minister	1
5	Shri Abhay Singh Chautala, Leader of Opposition	1
6	Smt. Kiran Choudhry, M.L.A.	1

**SPECIAL INVITEE**

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

**REPORT PRESENTED**

The following report was presented on the date noted against:-

Sr.No.	Subject Matter	Date of Presentation
1.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 20th February, 2019, 21st February, 2019, 22nd February, 2019 (First Sitting), 22nd February, 2019 (Second Sitting), 25th February, 2019, 26th February, 2019 (First Sitting), 26th February, 2019 (Second Sitting) and 27th February, 2019 i.e.</p> <p>Governor's Address;</p> <p>Obituary References; Presentation and adoption of First Report of the Business Advisory Committee;</p> <p>Paper to be laid/re-laid on the Table of the House;</p> <p>Presentation of Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final Report thereon; Motion under Rule-121;</p> <p>General Discussion on Governor's Address;</p> <p>Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks;</p> <p>Presentation of Budget Estimates for the year 2019-20;</p> <p>General Discussion on Budget Estimates for the year 2019-20;</p>	20th February, 2019



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**Sr.No. Subject Matter****Date of Presentation**

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Resumption of General Discussion on Budget Estimates for the year 2019-2020 and reply by the Finance Minister on Budget Estimates for the year 2019-2020 and Voting on Demands for Grants for the year 2019-2020;

Presentation of Reports of the Assembly Committees;

The Haryana Appropriation Bill in respect of Budget Estimates for the year 2019-2020;

Legislative Business;

Any other Business; and Motion under Rule-15 regarding Non-stop sitting;

Motion under Rule-16 regarding adjournment of the Sabha sine-die.

## RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 28th April, 2015 vide Notification No. HVS-LA-81/2015/19, dated the 29th April, 2015.

The Committee held one meeting during the period under review. The names of Members and number of meeting attended by each of them are shown in the following table :-

Sr.	Name of the Members		Number of meeting attended
1.	Shri Kanwar Pal, Hon'ble Speaker	Ex-Officio Chairperson	—
2.	Shri Bhupinder Singh Hooda, MLA	Member	1
3.	Shri Randeep Singh Surjewala, MLA	Member	—
4.	Shri Abhay Singh Chautala, MLA	Member	—
5.	Shri Parminder Singh Dhull, MLA	Member	—
6.	Dr. Abhe Singh Yadav, MLA	Member	—
7.	Shri Ghan Shyam Dass, MLA	Member	1
8.	Shri Gian Chand Gupta, MLA	Member	1

### Business Transacted

The Committee considered the notice received from Shri Gian Chand Gupta, MLA, Panchkula, Govt. Chief Whip, Haryana Vidhan Sabha was placed before the Committee which is as under :-

"I have to make following suggestions regarding question hour and fixing of time for one question:-

1. I would suggest that the duration of question hour which is presently one hour may be increased to at least one and half hour so that maximum number of questions could be discussed upon. As per my information in many other States the duration of discussion for question hour is one and half hour.
2. It is further suggested that duration of any one question/answer may be fixed (5-7 minutes) so that maximum Members could get answers of their questions.

It is further submitted that in case any amendment is required in the byelaws of the Haryana Vidhan Sabha the same may be got approved from the House."

The Committee noted its contents.

### Proceedings

A record of proceedings of the meeting of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.



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